

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 819 OF 2024

IN THE MATTER OF:

IN Re: News Item titled "Jabalpur Kathaunda Plant में
कचरा जलने के बाद दूर दूर तक फैल रहे धूल के कण"
appearing in bhaskarhindi.com dated
01.07.2024

AFFIDAVIT ON BEHALF OF THE MUNICIPAL CORPORATION JABALPUR
STATE OF MADHYAPRADESH

PAPER BOOK
(FOR INDEX KINDLY SEE INSIDE)

ANKITA SHARMA
ADVOCATE FOR MUNICIPAL CORPORATION - JABALPUR
STATE OF MADHYA PRADESH


अपर आयुक्त
नगर निगम जबलपुर

**BEFORE THE NATIONAL GREEN TRIBUNAL
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INDEX OF DOCUMENTS

Sr. No.	Particulars	Page Nos.
1	Affidavit on behalf of Municipal Corporation Jabalpur -State of Madhya Pradesh	4-12
2	Annexure A/1 – Tabulated chart furnishing the details of Fuel Consumption and Gross Electricity Generation data from April 2024 to July 2025.	13
3	Annexure A/2 – Tabulated chart furnishing the details regarding the quantity of auxiliary fuel used from April 2024 to June 2025.	14
4	Annexure B/1 – Tabulated chart furnishing the quantity of fly ash and bottom ash generated during April 2024 to June 2025.	15
5	Annexure B/2 – Copy of Letter dated 12.08.2025 from Jabalpur MSW Pvt. Ltd. to Commissioner, JMC regarding disposal of bottom ash and utilization of fly ash.	16-18
6	Annexure C/1 – Map illustrating 500 m buffer zone (approx. 194 acres) around WTE Plant and extent of green cover (28.83 acres).	19
7	Annexure C/2 – Copy of Letter dated 04.08.2025 issued by Jabalpur Municipal Corporation to RO, MPPCB, Jabalpur requesting establishment of manual air quality monitoring station.	20

2
अपर आयुक्त
जगर निगम जबलपुर

8	Annexure C/3 – Copy of Letter dated 04.08.2025 issued by Jabalpur MSW Pvt. Ltd. to Commissioner, JMC regarding plantation activities in buffer zone.	21
9	Annexure C/4 – Certificate dated 04.08.2025 issued by Garden Department, JMC certifying sowing of 35,000 seeds and preparation of 22,000 saplings.	22
10	Annexure D – Stack emissions report furnished by Jabalpur MSW Pvt. Ltd. for the period ___ to ___.	23-37
11	Annexure E – MPPCB Air Quality Monitoring Report of the WTE Plant, Kathonda.	38
12	Annexure F – Report of NABL-certified laboratory test on calorific value of waste conducted on behalf of Jabalpur MSW Pvt. Ltd.	39
13	Annexure G/1 – Work Order dated 15.01.2025 issued by JMC for bioremediation of legacy waste at Ranital Phase-2.	40
14	Annexure G/2 – Work Status Report dated 11.09.2025 regarding progress of bioremediation at Ranital Phase-2 (1.32 lakh MT disposed).	41-42
15	Annexure H – E-mail dated 09.09.2025 from Kundan Green Energy to JMC regarding major repairs, fresh investment needs, and plant shutdown from 07.10.2025 to 30.11.2025.	43-45

16. VAKALATNAMA

47 अपर आयुक्त
नगर निगम जबलपुरFiled on: 20.09.2025
Place New Delhi

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 819 OF 2024

IN THE MATTER OF:

IN Re: News Item titled "Jabalpur Kathaunda Plant में कचरा जलने के बाद दूर दूर तक फैल रहे धुल के कण" appearing in bhaskarhindi.com dated 01.07.2024

AFFIDAVIT ON BEHALF OF MUNICIPAL CORPORATION JABALPUR
STATE OF MADHYAPRADESH

I, V. N. Bajpai, s/o Ambika Prasad aged about 56 years appointed as Additional Commissioner at Department of Health, Municipal Corporation Jabalpur (JNN) in do hereby solemnly affirm and state on oath as under:

1. That I am duly authorized in my official capacity to swear and depose this affidavit on behalf of the Municipal Corporation Jabalpur (JNN), and as such am fully conversant with the facts based on the record maintained by the Corporation and as such am competent to swear this present affidavit.
2. That this Hon'ble Tribunal has registered the present *suo moto* Original Application after taking cognizance of environmental and health concerns raised due to the functioning of the Waste-to-Energy (WTE) Plant located at Kathonda, Jabalpur, Madhya Pradesh.
That vide order dated 14.07.2025 the Hon'ble Tribunal has outlined the following lacuna and directed the Municipal Corporation Jabalpur / Jabalpur Nagar Nigam and the Madhya Pradesh Pollution Control Board to file a report by way of an affidavit. The relevant portion of the said order is being extracted herein for ready reference and convenience:

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अपर आयुक्त
वाजर विभाग जबलपुर

"....3. Today, we have examined the status report dated 14.09.2024 filed by the MP State Pollution Control Board (through its Regional Office, Jabalpur). The report has been prepared based on inspection carried out by the Regional Office on 06.09.2024 and 09.09.2024. On examining the report, we find following lacunae:

- i) We find WTE plant designed for 600 TPD of waste intake to generate 11.5 MW, utilising mixed waste for mass burning, however, no disclosure is made on quantity of auxiliary fuel being used.
- ii) Quantity of fly ash and bottom ash generation and it's utilisation for different purpose has not been disclosed.
- iii) Disclosure should also be made on existing plantation level and demarcating buffer zone for plantation.
- iv) Annexure R/2-4 (page 39) disclosing stack emission results pertains to only parameters of particulate matter but, monitoring of other parameters as per SWM rules has not been disclosed.

4. Finding that no detailed disclosure on waste segregation prior feeding for incineration is made, we direct the Jabalpur Nagar Nigam (JNN) to disclose on processing of wet biodegradable waste and quantity of feed prepared with its calorific value. It should also be disclosed if legacy waste is limited to only 95,000 MT and is confined to one site of JNN or other locations.

5. In view of the above observations, we direct the Commissioner, JNN and MP PCB to file the report by way of an affidavit at least one week before the next date of hearing. prepare an affidavit in compliance of this order..."

4. That the present affidavit is being filed in compliance with the directions issued by this Hon'ble Tribunal's order dated 14.07.2025 in the above mentioned Original Application.



अपर आयुक्त
जबलपुर नगर निगम जबलपुर

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

5. It is humbly submitted that in response with the Para 3 (i) of the aforesaid Order dated 14.07.2025 regarding the WTE plant designed for 600 TPD waste intake and 11.5 MW power generation, it is respectfully submitted that the plant operates on mass incineration technology using mixed municipal solid waste (dry and wet) as fuel. During the rainy season the auxiliary fuel is used for plant operations. However, auxiliary fuel is used for plant operations in exceptional circumstances.

6. It is humbly submitted that in response with the Para 3 (i) of the aforesaid Order dated 14.07.2025 regarding the corresponding power generation from the plant operations from April 2024 to June 2025, the details of Fuel Consumption and Gross Electricity Generation data from April 2024 to July 2025 is furnished by way of a tabulated chart.

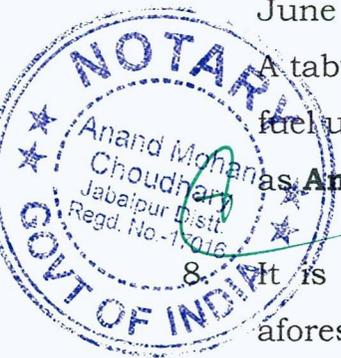
A tabular chart furnishing the details of the Fuel Consumption and Gross Electricity Generation data from April 2024 to July 2025 is marked and annexed herewith as **Annexure A/1** on **Page No. 13**.

7. It is humbly submitted that in response with the Para 3 (i) of the aforesaid Order dated 14.07.2025 regarding the quantity of auxiliary fuel being used, the details of quantity of auxiliary fuel used from April 2024 to June 2025 is furnished by way of a tabulated chart.

A tabular chart furnishing the details regarding the quantity of auxiliary fuel used from April 2024 to June 2025 is marked and annexed herewith as **Annexure A/2** on **Page No. 14**.

8. It is humbly submitted that in response with the Para 3(ii) of the aforesaid Order dated 14.07.2025 regarding the generation of fly ash and bottom ash, the quantity generated during the period from April 2024 to June 2025 has been furnished by way of tabular chart.

A tabular chart furnishing the quantity generated during the period April 2024 to June 2025 is marked and annexed herewith as **Annexure B/1** on **Page No. 15**.



Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

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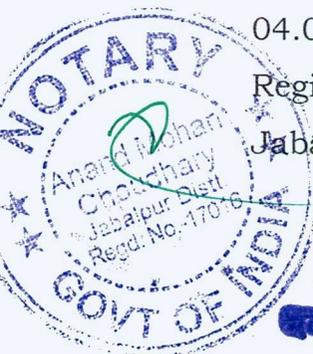
9. It is humbly submitted that in response with the Para 3(ii) of the aforesaid Order dated 14.07.2025 regarding the disposal of bottom ash and utilization of fly ash, relevant details have been requested from the Public Private Partner, namely Jabalpur MSW Private Limited and the same has been received by the Jabalpur MSW Private Limited vide Letter dated 12.08.2025 addressed to the Commissioner, Jabalpur Municipal Corporation.

A copy of Letter dated 12.08.2025 furnishing the details regarding the disposal of bottom ash and utilization of fly ash to the Commissioner, Jabalpur Municipal Corporation is marked and annexed herewith as **Annexure B/2** from **Page No. 16 to 18**.

10. It is humbly submitted that in response with the Para 3(iii) of the aforesaid Order dated 14.07.2025, with respect to the demarcation of the buffer zone and plantation activities undertaken, a map has been furnished illustrating the buffer zone of 500 meters' radius surrounding the Waste-to-Energy (WTE) plant, comprising approximately 194 acres. The said illustration also depicts the extent of green cover within the buffer zone, measuring approximately 28.83 acres, which has been duly highlighted therein.

A copy of map illustrating the buffer zone of 500 m radius surrounding the WTE plant comprising approximately 194 acres along with the extent of green cover within the buffer zone measuring approximately 28.83 acres is marked and annexed herewith as **Annexure C/1** on **Page No. 19**.

11. It is humbly submitted that in response with the Para 3(iii) of the aforesaid Order dated 14.07.2025 for the purposes of environmental monitoring and compliance, a the communication vide Letter dated 04.08.2025 has been issued by Jabalpur Municipal Corporation to the Regional Officer, Madhya Pradesh Pollution Control Board (RO, MPPCB), Jabalpur, requesting the establishment of a manual air quality



अपर आयुक्त
नगर निगम जबलपुर

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

monitoring station in close proximity to the WTE plant situated at Kathonda, Jabalpur for ensuring transparency, regulatory compliance, and effective monitoring of ambient air quality in the vicinity of the plant. A Copy of the Letter dated 04.08.2025 issued by the Jabalpur Municipal Corporation to Regional Officer, Madhya Pradesh Pollution Control Board, Jabalpur is marked and annexed herewith as **Annexure C/2** on **Page No. 20.**

12. It is humbly submitted that in response with the Para 3(iii) of the aforesaid Order dated 14.07.2025 with respect to the plantation activities, a formal communication vide Letter dated 04.08.2025 has been received from the Jabalpur MSW Private Limited providing the intimation regarding the plantation activities in demarcated buffer zone around the Waste to Energy plant premises.

A True Copy of the Letter dated 04.08.2025 issued by the Jabalpur MSW Pvt. Ltd to the Commissioner, Jabalpur Municipal Corporation is marked and annexed herewith as **Annexure C/3** on **Page No. 21.**

13. In addition, it is humbly submitted that as certified by the Garden Department, Municipal Corporation, Jabalpur, a total of 35,000 seeds have been sown in the designated buffer zone for the Waste-to-Energy (WTE) Plant at Kathonda, Jabalpur, during the period from 08.08.2024 to 04.08.2025. Out of the above, a total of 22,000 saplings belonging to various species have been successfully prepared.

A True Copy of the Certificate dated 04.08.2025 issued by the Garden Department, Municipal Corporation Jabalpur is marked and Annexed herewith as **Annexure C/4** on **Page No. 22.**

14. It is humbly submitted that in response with Para the 3(iv) of the aforesaid Order dated 14.07.2025 regarding the stack emission results, it is humbly submitted that stack emissions report received from the Jabalpur MSW Private Limited from 05/08/2024 to 11/09/2025 is being furnished before this Hon'ble Court by way of a tabulated chart

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

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नगर निगम जबलपुर

A True Copy of the stack emissions report received from the Jabalpur MSW Private Limited from 05/08/2024 to 11/09/2025 is marked and annexed herewith as **Annexure D** from **Page No. 23 to 37**.

15. It is humbly submitted that the WTE plant is being regularly monitored under the supervision of the Madhya Pradesh Pollution Control Board (MPPCB).

A True Copy of the MPPCB Air Quality Monitoring Report is marked and annexed herewith as **Annexure E** on **Page No.38**.

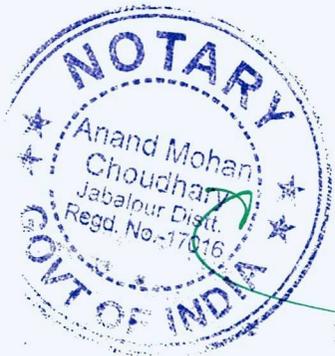
16. It is humbly submitted that in response with the Para 4 of the aforesaid Order dated 14.07.2025 regarding the waste segregation prior to incineration, processing of wet biodegradable waste, calorific value of feed, and legacy waste, the Answering Respondent humbly submits as such:

I. Waste Segregation and Feed Processing

(a) It is humbly submitted that the Waste-to-Energy (WTE) plant in Jabalpur, commissioned before the Solid Waste Management Rules, 2016, is based on mass incineration technology and is designed to process mixed MSW.

(b) It is humbly submitted that as per the recent waste categorization study carried out by CSIR NEERI, the quantity of wet biodegradable waste is 60.60% of the total MSW. This daily quantity average is 294.08 MT. The calorific value of the waste is 1879 Kcal/kg, as per the test conducted by an NABL-certified laboratory on behalf of Jabalpur MSW Private Limited. (Annexure F)

A copy of the test conducted by an NABL-certified laboratory on behalf of Jabalpur MSW Private Limited is marked and annexed herewith as **Annexure F** on **Page No. 39**.



अपर आयुक्त
नगर निगम जबलपुर

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025 9

II. Legacy Waste

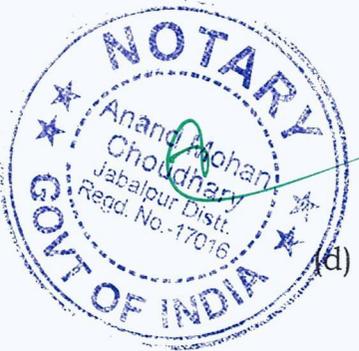
- (a) It is humbly submitted that under the Jabalpur Municipal Corporation, there are two sites with respect to legacy waste, one at Ranital Phase-2 and another one is at Kathonda
- (b) It is humbly submitted that a Work Order has been issued by the Jabalpur Municipal Corporation for the bioremediation of Legacy Waste site at Ranital Phase-2 under the National Air Programme for the estimated quantity of 1.62 lakh MT of legacy waste and the same as duly accepted.

A true copy of the Work Order dated 15.01.2025 issued by the Jabalpur Municipal Corporation is marked and annexed herewith as **Annexure G/1** on **Page No. 40**.

- (c) It is humbly submitted that in pursuance of the aforesaid work order, it is humbly submitted that according to the work status report dated 11.09.2025, 1.62 lakh MT of legacy waste, 1.32 lakh MT legacy waste has been segregated and disposed off. The disposal of remaining segregated fractions has been in process.

A True Copy of the Work Status Report dated 11.09.2025 is marked and annexed herewith as **Annexure G/2** from **Page No. 41 to 42**.

- (d) It is humbly submitted that regarding the legacy waste site at Kathonda (unauthorized and illegal) the estimated Legacy waste is 3.00 Lakh MT and the Detailed Project Report is under preparation.



Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अपर आयुक्त
नगर निगम जबलपुर

17. It is humbly submitted that the Waste-to-Energy (WTE) plant was developed in the year 2016 through a Public-Private Partnership (PPP) arrangement with the Essel Group as the private partner. Further, it is submitted that the Essel Group has undergone the Corporate Insolvency Resolution Process (CIRP) as initiated under the provisions of the Insolvency and Bankruptcy Code, 2016 (IBC), before the National Company Law Tribunal (NCLT).
18. It is humbly submitted that the lacunae observed by this Hon'ble Tribunal vide Order dated 14.07.2025 are related to waste to energy plant kathonda, Jabalpur. Further, it is humbly submitted that pursuant to the CIRP proceedings [from September 2023 to 10th April 2025], a new group (Kundan Green Energy) has taken over the WTE Plant, Kathonda operations from 11th April 2025.
19. It is humbly submitted that the aforesaid Kundan Green Energy has sent a communication ide email dated 09.09.2025 that the plant is in need of major repairs and substantial fresh investments so that the facility can run at the best possible performance and efficiency. In this regard, it has been informed that the Plant will remain under complete shutdown from 07.10.2025 to 30.11.2025 towards maintenance and repair.
- A true copy of the e-mail dated 09.09.2025 sent from the Kundan Green Energy to the Municipal Corporation, Jabalpur is marked and annexed herewith as **Annexure H** from **Page No. 43 to 45**.
20. That the Respondent also undertakes to comply with all the directions/orders which may be passed by this Hon'ble Tribunal in letter and spirit.
21. That the facts stated in the present affidavit are true and correct to the best of my knowledge and belief and to the extent of the records. No part of the same is fault and nothing concealed therein is false.



Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अपर आयुक्त
नगर विभाग जबलपुर

22. That the present affidavit is filed bonafide and in the interest of justice. No part of which is false and nothing material has been concealed therefrom.

23. That the annexures annexed to the present affidavit are true copies of their respective originals.

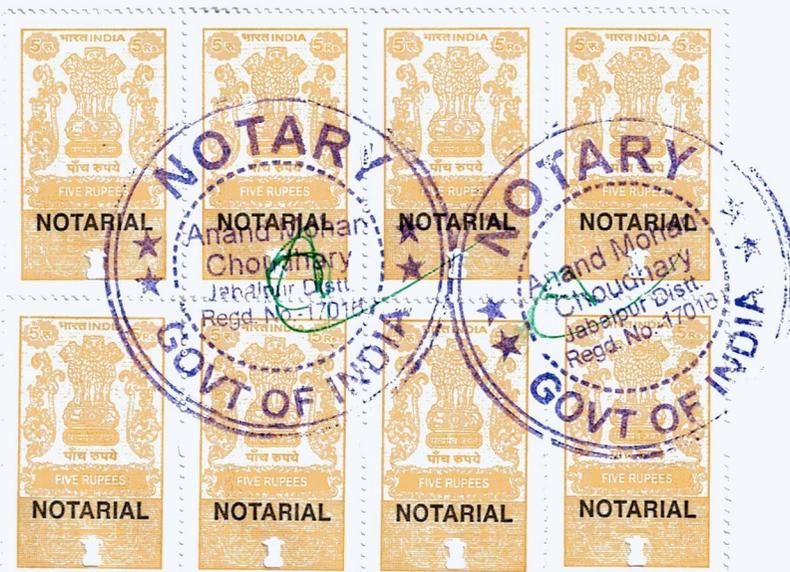
ATTESTED
DEPONENT

VERIFICATION:

I, the above-named Deponent do hereby verify that the averments stated hereinabove are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Jabalpur on this the 16 day of September 2025.

ATTESTED
DEPONENT



S. No. 10797
Page No. 11
Date 20/9/25
Reg. No. 23

20 SEP 2025

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

SOLEMNLY AFFIRMED BEFORE ME
DECLARED BEFORE ME AS UNDER
Shri/Smt. V.N. Bajpai
S/o. Ambika Prasad
Resident of Jabalpur
Who is personally known to me/has
been duly identified by Adv. Deep Singh
Signature of Identifier NOTARY

MSW Fuel Consumption and Gross Electricity Generation Data Jabalpur MSW Pvt. Ltd.			
Month	MSW Fuel Consumption (In MT)	Gross Electricity Generation (In kWh)	Remark
Apr-24	17,271.34	34,65,390	Under CIRP Process of NCLT
May-24	17,281.40	32,46,100	Under CIRP Process of NCLT
Jun-24	11,131.00	31,93,400	Under CIRP Process of NCLT
Jul-24	18,415.92	26,69,600	Under CIRP Process of NCLT
Aug-24	11,620.00	15,27,900	Under CIRP Process of NCLT
Sep-24	12,618.00	16,60,300	Under CIRP Process of NCLT
Oct-24	16,946.76	32,44,770	Under CIRP Process of NCLT
Nov-24	18,040.99	41,57,100	Under CIRP Process of NCLT
Dec-24	15,814.00	31,72,900	Under CIRP Process of NCLT
Jan-25	12,126.00	26,11,800	Under CIRP Process of NCLT
Feb-25	15,556.00	26,75,600	Under CIRP Process of NCLT
Mar-25	14,105.00	30,54,200	Under CIRP Process of NCLT
Apr-25	16,318.00	27,15,600	Under Kundan Group
May-25	14,076.00	19,70,500	Under Kundan Group
Jun-25	8,760.75	12,64,100	Under Kundan Group. WTE plant was under maintenance
Jul-25	12,854.00	15,16,000	Under Kundan Group
Total	2,32,935.16	4,21,45,260.00	

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नगर विभाग जबलपुर



Annexure A2

Auxiliary Fuel Consumption Jabalpur MSW Pvt. Ltd.	
Month	Auxiliary Fuel Consumption (in MT)
Apr-24	90.00
May-24	35.00
Jun-24	53.00
Jul-24	143.00
Aug-24	144.00
Sep-24	113.00
Oct-24	50.00
Nov-24	58.00
Dec-24	50.00
Jan-25	30.00
Feb-25	0.00
Mar-25	40.00
Apr-25	0.00
May-25	8.00
Jun-25	25.00
Total	839.00



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Annexure B

MSW Fuel Consumption and By-Product Generation Data				
Jabalpur MSW Pvt. Ltd.				
Month	MSW Fuel Consumption (In MT)	Bottom Ash* Generated (In MT)	Fly Ash Generated (In MT)	Remark
Apr-24	17,271.34	2,677.06	336.79	Under CIRP Process of NCLT
May-24	17,281.40	2,765.02	343.90	Under CIRP Process of NCLT
Jun-24	11,131.00	1,675.22	218.17	Under CIRP Process of NCLT
Jul-24	18,415.92	3,335.12	362.79	Under CIRP Process of NCLT
Aug-24	11,620.00	2,010.26	224.27	Under CIRP Process of NCLT
Sep-24	12,618.00	2,296.48	253.62	Under CIRP Process of NCLT
Oct-24	16,946.76	2,982.63	325.38	Under CIRP Process of NCLT
Nov-24	18,040.99	3,030.89	371.64	Under CIRP Process of NCLT
Dec-24	15,814.00	2,625.12	314.70	Under CIRP Process of NCLT
Jan-25	12,126.00	1,952.29	242.52	Under CIRP Process of NCLT
Feb-25	15,556.00	2,457.85	306.45	Under CIRP Process of NCLT
Mar-25	14,105.00	2,129.86	287.74	Under CIRP Process of NCLT
Apr-25	16,318.00	2,431.38	334.52	Under Kundan Group
May-25	14,076.00	2,167.70	284.34	Under Kundan Group
Jun-25	8,760.75	1,428.00	174.34	Under Kundan Group, WTE plant was under maintenance
Jul-25	12,854.00	2,210.89	257.08	Under Kundan Group
Total	2,32,935.16	38,175.76	4,638.25	

*Generated bottom ash is disposed at nearby scientific landfill site
Generated fly ash is sold to various public/private entities,

आर आर अरुस्त
नगर निगम जबलपुर



9/11/25, 3:36 PM

Gmail - Dearils of Disposal of Bottom Ash and Fly Ash.



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Dearils of Disposal of Bottom Ash and Fly Ash.

1 message

Jabalpur Plant Head <jabalpur.planthead@kundangreenenergy.com>
 To: "swachhta.cell123@gmail.com" <swachhta.cell123@gmail.com>

Thu, Sep 11, 2025 at 3:33
 PM

Dear Sir,

PFA. details as required for Disposal of Bottom Ash and Fly Ash.

Thanks & Regards
 Narendra Sahare
 AGM - Plant Head
 Kundan Group
 Mobile: +91 7987408966
 E.Mail - jabalpur.planthead@kundangreenenergy.com



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disposal of bottom ash and utilisation of fly ash.pdf
 403K

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स्वाचता निगम जबलपुर



KUNDAN GREEN ENERGY

14-3072, Connaught Place, New Delhi - 110021
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 +91 11-6929-4444
 info@kundangreenenergy.com / cs@kundangroup.com

Date: 22/07/2025

To
The Commissioner
Jabalpur Municipal Corporation
Jabalpur (M.P.)

Subject: Regarding Disposal of Bottom Ash and Utilization of Fly Ash

Respected Madam,

We wish to inform you that Jabalpur MSW Pvt. Ltd. has scientifically managed all by-products generated during the processing of Municipal Solid Waste (MSW) for the period April 2024 to July 2025.

1. Bottom Ash Disposal:

- All bottom ash generated from the WTE plant has been disposed of at the scientific landfill located behind the Waste to Energy Plant.
- The total quantity of bottom ash disposed of during April 2024 to July 2025 is 38,175.77 Metric Ton (MT).

2. Fly Ash Utilization:

- All fly ash generated from the WTE plant is sent to the C&D Plant (Paver block and Brick Manufacturer) near the WTE plant.
- The C&D Plant utilizes fly ash in the manufacturing of ash bricks and paver blocks.
- The total quantity of fly ash supplied to the C&D Plant from April 2024 to July 2025 is 4,638.25 Metric Ton (MT).

3. Monthly Log of MSW Fuel Consumption and By-Product Generation (April 2024 – July 2025):

Month	MSW Fuel Consumption (In MT)	Bottom Ash Generated (In MT)	Fly Ash Generated (In MT)
Apr-24	17,271.34	2,677.06	336.79
May-24	17,281.40	2,765.02	343.9
Jun-24	11,131.00	1,675.22	218.17
Jul-24	18,415.92	3,335.12	362.79
Aug-24	11,670.00	2,010.26	224.27
Sep-24	12,618.00	2,296.48	253.62
Oct-24	16,946.76	2,982.63	325.38
Nov-24	18,040.99	3,030.89	371.64
Dec-24	15,814.00	2,625.12	314.7
Jan-25	12,126.00	1,952.29	242.52
Feb-25	15,556.00	2,457.85	306.45
Mar-25	14,105.00	2,129.86	287.74
Apr-25	16,318.00	2,431.38	334.52

Jabalpur MSW Private Limited

Project Site: Khadwa No 375, 376 & 379, Village: Kathonda, District: Jabalpur, Police Station: Marhola, Post Office: Vijay Nagar, PIN: 482002
 CIN: U90001DL2015PTC247599

अपर आयुक्त
 नगर निगम जबलपुर

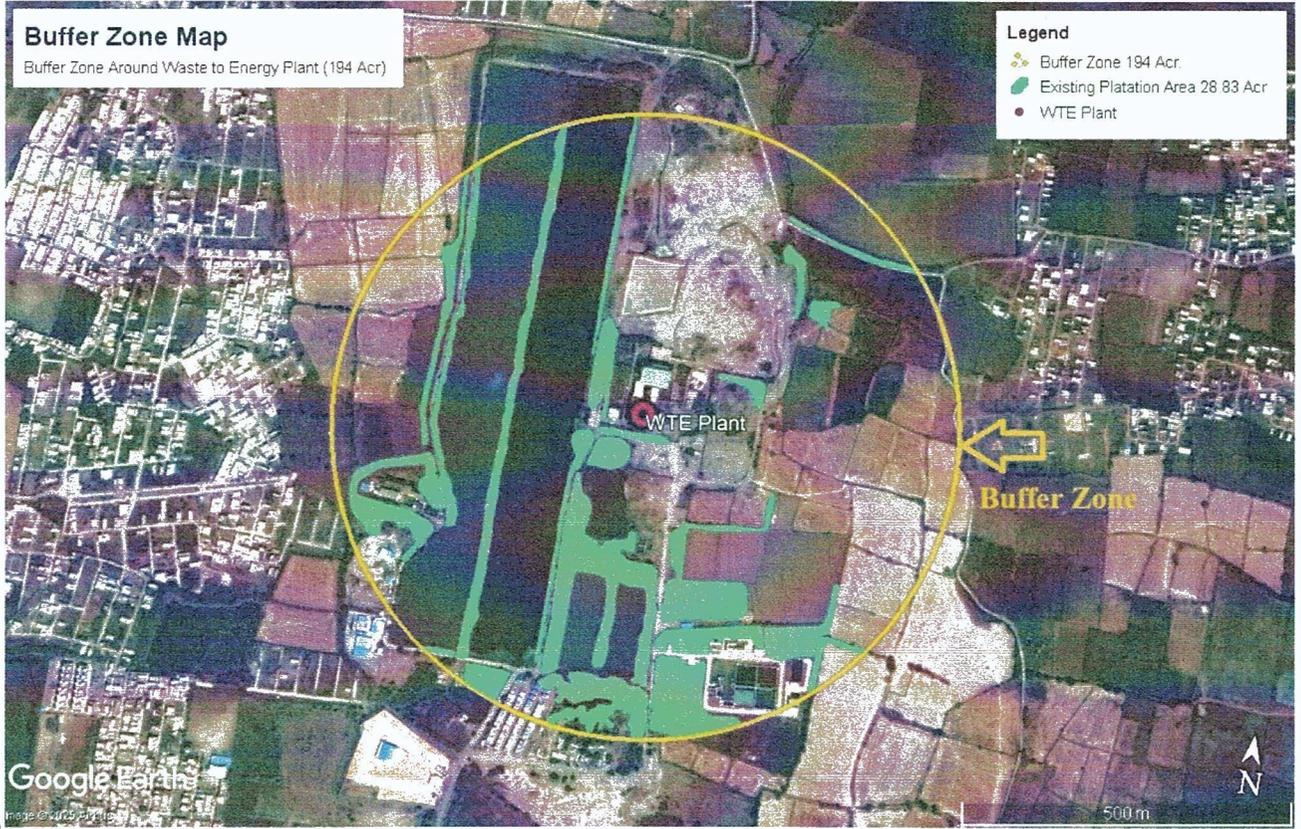
May-25	14,076.00	2,167.70	284.34
Jun-25	8,760.75	1,428.00	174.34
Jul-25	12,854.00	2,210.89	257.08
Total	2,32,935.16	38,175.77	4,638.25

We hereby declare that the disposal and utilization of bottom ash and fly ash are carried out in compliance with prescribed environmental and scientific norms.



Yours sincerely,
Authorized Signatory
Jabalpur MSW Pvt. Ltd.

अध्यापक
नगर निगम जबलपुर



Handwritten signature

अवर आयुक्त
नगर निगम जबलपुर



Jabalpur Municipal Corporation

Letter no./Sw.cell/2025/12.1

Jabalpur, Dated : 01.11.2025

To,

The Regional Officer
Madhya Pradesh Pollution Control Board
Jabalpur (M.P.)

Subject: Request for Establishment of Manual Air Quality Monitoring Station Near Waste to Energy Plant, Kathonda, Jabalpur

Reference: NGT Original Application No. 819/2024

This letter is issued under the above-mentioned subject for the given reference in order to bring your attention towards Waste to Energy (WTE) plant which is operational at Kathonda, Jabalpur, for scientific processing and disposal of municipal solid waste. In view of ensuring transparency, regulatory compliance, and effective monitoring of ambient air quality in the vicinity of the plant, It is requested that Madhya Pradesh Pollution Control Board should establish a **manual air quality monitoring station** near the WTE plant site.

The establishment of this station will not only help in continuous assessment of environmental impact but will also aid in taking timely corrective measures, if necessary, to safeguard public health and the environment.

Kindly take necessary steps for the same at the earliest.

Additional Commissioner
(Health & SBM)
Jabalpur Municipal Corporation

Letter no./Sw.cell/2025/

Jabalpur, Dated :/...../2025

Copy to:

1. Commissioner, Jabalpur Municipal Corporation
2. Deputy Commissioner (Health), Jabalpur Municipal Corporation.
3. Health Officer, Jabalpur Municipal Corporation.

Additional Commissioner
(Health & SBM)
Jabalpur Municipal Corporation

अपर आयुक्त
नगर निगम जबलपुर

 H-35/3, Connaught Place, New Delhi - 110001
 www.kundangreenenergy.com
 +91 11-6909-6666
 info@kundangreenenergy.com / cs@kundangroup.com



Letter No. JBP/MSW/2025-26/020

Date: 04.08.2025

To
 The Commissioner
 Jabalpur Municipal Corporation
 Jabalpur (M.P.)

Subject: Intimation Regarding Plantation Activity in Demarcated Buffer Zone

Ref. No. Your Letter No./SW.Cell/2025/122 , Dated 04-08-2025

Respected Sir,

We wish to inform you that *Jabalpur MSW Pvt. Ltd.* is initiating plantation activities (around 500 plant sapling) in the buffer zone demarcated around the Waste to Energy plant premises.

This step is in line with our commitment to environmental sustainability and compliance with regulatory guidelines. The plantation will enhance the green cover, serve as a natural barrier, and contribute to improving the surrounding ecosystem.

We shall ensure the selection of suitable native species and maintenance of the plantation area as per standard environmental practices.

Kindly consider this letter as formal intimation of the said activity.

Thanking you,



Yours sincerely,
 Authorized Signatory
Jabalpur MSW Pvt. Ltd.

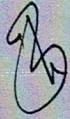

 अपर आयुषत
 नगर निगम जबलपुर

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station , Marhotal Post Office : Vijay Nagar PIN : 482002
 CIN: U90001DL2013PTC247509

कार्यालय, उद्यान विभाग नगर पालिक निगम जबलपुर
क्र.सं. उ.वि. 25-26/1379 दि. 04/08/2025

प्रमाणित किया जाता है कि उद्यान विभाग नगर पालिक निगम जबलपुर द्वारा वेस्ट टू एनर्जी प्लांट कठौदा हेतु निर्धारित बफर जोन में दिनांक 08/08/2024 से 04/08/2025 तक कुल संख्या- 35,000 का बीजारोपण किया गया जिसमें विभिन्न प्रजातियों के 22,000 पौधे तैयार हो गए हैं।


बफर आयुक्त
नगर पालिक निगम जबलपुर


उद्यान अधिकारी
नगर पालिक निगम जबलपुर

9/12/25, 1:47 PM

Gmail - Document from Narendra Sahare



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Document from Narendra Sahare

2 messages

Jabalpur Plant Head <jabalpur.planthead@kundangreenenergy.com>

Thu, Sep 11, 2025 at 4:48 PM

To: "swachhta.cell123@gmail.com" <swachhta.cell123@gmail.com>

device_ENE03475_from_2024-04-01_to_2025-05-05.pdf

Thanks & Regards
Narendra Sahare
 AGM - Plant Head
 Kundan Group
 Mobile:+91 7987408966
 E.Mail - jabalpur.planthead@kundangreenenergy.com



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 device_ENE03475_from_2024-04-01_to_2025-05-05.pdf
 102K

Jabalpur Plant Head <jabalpur.planthead@kundangreenenergy.com>
 To: "swachhta.cell123@gmail.com" <swachhta.cell123@gmail.com>

Fri, Sep 12, 2025 at 12:59 PM

PFA. Balance details

Thanks & Regards
Narendra Sahare
 AGM - Plant Head
 Kundan Group
 Mobile:+91 7987408966
 E.Mail - jabalpur.planthead@kundangreenenergy.com



अपर आयुक्त
 स्वच्छता कक्ष, जालपुर

[Quoted text hidden]

9/12/25, 1:47 PM

Gmail - Document from Narendra Sahare

3 attachments

-  **CEMS Report_device_ENE03475_from_2024-08-05_to_2025-03-05.pdf**
96K
-  **device_ENE03475_from_2025-05-06_to_2025-09-11.pdf**
118K
-  **device_ENE03475_from_2025-03-01_to_2025-05-05.pdf**
108K


**अपर आयुक्त
नगर निगम जबलपुर**

Jabalpur MSW Pvt. Ltd.

Khasra No-375, 379, Vill- Kathonda, Jabalpur, M.P, 482004

Environmental Data Monitoring Report

Report Details

User Details

Device Id: ENE03475

Email: ronesh.tripathi@infra.esselgroup.com

Alias: ENE03475

Generated On: 8/21/2025, 3:21:53 PM

Duration: From: 2024-08-05 To: 2025-03-05

Section 1

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-08-05	20.5	12.9	15.9
2024-08-06	20.9	11.2	15
2024-08-07	18.5	11.7	14.6
2024-08-08	16.7	11.5	15.8
2024-08-09	19.7	12.2	15.1
2024-08-10	19.3	12.2	15.2
2024-08-11	18.2	11.9	14.8
2024-08-12	18.6	11.5	15.2
2024-08-13	18.8	11.2	15.4
2024-08-14	18.3	11.8	15.1
2024-08-15	18.9	12	14.8
2024-08-16	18.6	11.8	14.8
2024-08-17	19.2	12.4	14.4
2024-08-18	19.1	12.3	15.4
2024-08-19	19	11.7	15.1
2024-08-20	18.7	12.3	14.8
2024-08-21	18.3	12.2	14.7
2024-08-22	19.5	12.4	15.1
2024-08-23	16.9	11.9	14.1
2024-08-24	19.9	12.4	15.5
2024-08-25	19	11.9	15.3
2024-08-26	19	11.8	14.4
2024-08-27	17.4	11.4	13.3
2024-08-28	19.8	9.9	15.3
2024-08-29	18.6	12.2	15.1

Generated with CloudEnviro | Powered by: Jabalpur MSW Pvt. Ltd.


अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-08-30	19.1	12.2	14.3
2024-08-31	19.7	12	15.3
2024-09-03	18.1	11.5	14.1
2024-09-04	18.6	12.2	14.8
2024-09-05	19.4	11.1	14.6
2024-09-06	17.8	12	14.8
2024-09-07	18.1	11.5	14.1
2024-09-08	18.8	11.2	15.8
2024-09-09	18.5	12	14.8
2024-09-10	18.5	12	14.6
2024-09-11	19.1	11.9	15.4
2024-09-12	19.4	11.7	15.7
2024-09-13	17.8	12.4	15.1
2024-09-14	18.5	11.7	15
2024-09-15	18.7	11.3	16.4
2024-09-16	18.7	11.5	15.6
2024-09-17	18.9	12	14.6
2024-09-18	18.7	11.7	15.9
2024-09-19	18.9	12.2	15
2024-09-20	19	11.9	15.4
2024-09-21	18.5	11.4	14.9
2024-09-22	17.5	10.9	13.9
2024-09-23	19.6	12.4	14.7
2024-09-24	17.6	12.2	16.1
2024-09-25	19.3	12	14.6
2024-09-26	16.3	14.8	18.5
2024-10-06	17.8	12.4	15.4
2024-10-07	19	11	15.7
2024-10-08	18.5	10.8	14.4
2024-10-16	19.6	12.2	16.2
2024-10-17	18.3	12.1	14.9
2024-10-18	19.5	11.3	14.2
2024-10-19	19.1	12	15.1
2024-10-20	18.6	10.7	15.3
2024-10-21	18	11.4	15.4
2024-10-22	19.2	11.6	16
2024-10-23	18.3	11.4	15.2
2024-10-24	18.8	11.9	14.8
2024-10-25	18.8	11.7	15.1
2024-10-26	18.3	9.4	15.4

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-10-27	19	8.2	14.8
2024-10-28	18.8	8.3	15.1
2024-10-29	19.2	8.3	14.3
2024-10-30	19.3	8.1	14.6
2024-10-31	18.7	7.9	15.2
2024-11-01	19.6	8.6	15.2
2024-11-02	18.7	9.1	15.5
2024-11-03	19.1	9	15.9
2024-11-04	18.7	9	15.8
2024-11-05	18.6	9.8	14.9
2024-11-06	18.9	10.4	15.1
2024-11-07	18.8	10.7	14.5
2024-11-08	18.9	10.3	16
2024-11-09	19.3	9.6	15.1
2024-11-10	19.3	10	15
2024-11-11	18.9	9.4	14.4
2024-11-12	19.2	8.7	15.4
2024-11-13	18.5	8.1	15.1
2024-11-14	18.3	9.9	15.4
2024-11-15	18.5	10	14.6
2024-11-16	18.2	9.9	14.7
2024-11-17	19.2	9.9	16.1
2024-11-18	18.8	9.9	14.8
2024-11-19	18.8	9.3	15.5
2024-11-20	18.5	9.3	16.5
2024-11-21	19.2	9.8	14.8
2024-11-22	18.8	10.2	14.9
2024-11-23	19	10.5	14.2
2024-11-24	19	10.5	14.8
2024-11-25	18.5	10.1	15.1
2024-11-26	18.7	10.2	14.7
2024-11-27	20.1	10.3	14.6
2024-11-28	18.2	10.2	14.6
2024-11-29	19.5	10.8	15
2024-11-30	18.8	10.4	14.2
2024-12-01	19.1	9.8	14.8
2024-12-02	18.6	9.4	15.3
2024-12-03	19	9.2	15.3
2024-12-04	19.4	8.8	15.6
2024-12-05	18.7	8.9	15.5

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 जयपुर आयुक्त
 नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-12-06	18.9	8.6	15
2024-12-07	19.2	9	14.9
2024-12-08	18.5	8.7	14.5
2024-12-09	19.1	8.8	15.3
2024-12-10	18.6	9.5	15.4
2024-12-11	20	10.5	15
2024-12-12	18.8	10.7	15.6
2024-12-13	19.8	11.2	15.4
2024-12-14	19.3	11.2	15.5
2024-12-15	18.8	11.4	14.1
2024-12-16	18.4	11.7	15.3
2024-12-17	18.5	11.9	14.9
2024-12-18	18	10.6	15.4
2024-12-19	18.8	10.4	15.6
2024-12-20	19.5	10.2	15.1
2024-12-21	19.3	9.4	15.3
2024-12-22	19.3	9.3	14.7
2024-12-23	19.1	9.6	14.9
2024-12-24	18.5	9.7	15.1
2024-12-25	19.1	8.6	14.8
2024-12-26	19.2	8.8	15.3
2024-12-27	19.4	8.5	15
2024-12-28	18.8	8.3	15.4
2024-12-29	18.8	8.5	15
2024-12-30	18.8	8.2	15.1
2024-12-31	18.5	8.3	15.1
2025-01-01	18.3	9.6	15.6
2025-01-02	19.1	9.4	14.7
2025-01-03	18.4	9.1	15
2025-01-04	18.1	9.9	14.6
2025-01-05	18.3	10.3	14.3
2025-01-06	19.2	10.4	15.6
2025-01-07	18.9	10.4	16
2025-01-08	19	10.7	15.5
2025-01-09	18.5	11	15.8
2025-01-10	18.5	11.1	14.5
2025-01-11	18.7	11.1	14.8
2025-01-12	19.1	10.5	15
2025-01-13	18.6	10.2	15.5
2025-01-14	19	10.4	15.9

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-01-15	18.9	10.9	15.5
2025-01-16	18.7	10.6	15
2025-01-17	19.6	10.3	14.5
2025-01-18	19	10.6	15.1
2025-01-19	19.2	10.8	15.2
2025-01-20	19.7	11.1	15
2025-01-21	18.7	10.2	14.9
2025-01-22	19.3	9.9	15.1
2025-01-23	18.5	10.2	14.4
2025-01-24	19.3	10.1	14.5
2025-01-25	18.6	10.5	16.2
2025-01-26	17.8	11.2	14.7
2025-01-27	18.7	11.9	15.5
2025-01-28	19.2	12.4	15.2
2025-01-29	18.2	12.8	15.1
2025-01-30	18.3	11.6	14.2
2025-01-31	19.1	11.7	15.4
2025-02-01	19.2	11	15.8
2025-02-02	18.5	10.4	15
2025-02-03	19.1	11.1	14.6
2025-02-04	19.3	10.9	15
2025-02-05	19.8	10.3	15.4
2025-02-06	18.3	10	15.6
2025-02-07	19.3	11.2	15.3
2025-02-08	19.3	11.8	15.3
2025-02-09	19.2	11.7	15.1
2025-02-10	18.9	11.9	14.5
2025-02-11	18.4	11	14.8
2025-02-12	18.8	11	15.7
2025-02-13	18.8	11.6	15
2025-02-14	19.5	12.8	14.8
2025-02-15	18.6	12.3	14.5
2025-02-16	18.9	12.1	15.2
2025-02-17	19.4	12.4	14.7
2025-02-18	19	12.1	15
2025-02-19	18.7	11.6	14.8
2025-02-20	18.9	12	15.2
2025-02-21	19.7	12.1	15.2
2025-02-22	18.8	12.6	14.3
2025-02-23	18.7	12.7	14.9

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-02-24	18.6	13	15.6
2025-02-25	19.5	12.5	15
2025-02-26	18.8	12.5	14.9
2025-02-27	18.9	12.4	15.2
2025-02-28	19.2	12.2	15
2025-03-01	18.9	12.5	15.4
2025-03-02	19.2	12	15.2
2025-03-03	18.3	11.6	15.4
2025-03-04	18.6	11.7	15
2025-03-05	19.4	12.6	16



**अपर आयुक्त
जबलपुर सिटी मजिस्ट्रेट**

Jabalpur MSW Pvt. Ltd.

Khasra No-375, 379, Vill- Kathonda, Jabalpur, M.P, 482004

Environmental Data Monitoring Report

Report Details

User Details

Device Id: ENE03475

Email: ronesh.tripathi@infra.esselgroup.com

Alias: ENE03475

Generated On: 11/09/2025, 05:28:18

Duration: From: 2025-03-01 To: 2025-05-05

Section I

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-03-01	12.481481	18.851852	15.352889
2025-03-02	11.979021	19.230769	15.214406
2025-03-03	11.622378	18.272727	15.38958
2025-03-04	11.678322	18.601399	15.007063
2025-03-05	12.612676	19.429577	15.954155
2025-03-06	14.062937	18.629371	16.037343
2025-03-07	14.027972	18.839161	14.784965
2025-03-08	13.664336	19.685315	14.384406
2025-03-09	12.530612	18.938776	14.642551
2025-03-10	12.222222	18.125	15.741944
2025-03-11	12.092199	19.042553	15.237305
2025-03-12	10.888112	18.811189	14.891888
2025-03-13	10.817518	19.262774	14.437664
2025-03-14	11.55	19.242857	14.631643
2025-03-15	11.454545	19.174825	13.472238
2025-03-16	9.286713	18.622378	15.483636
2025-03-17	9.239437	19	15.413451
2025-03-18	9.757576	19.262626	14.607374
2025-03-19	9.972028	19.237762	15.848951
2025-03-20	9.447552	19.335664	15.402517
2025-03-21	9.566434	18.391608	15.271818
2025-03-22	9.316901	19.274648	14.765775
2025-03-23	9.594406	19.223776	15.345385
2025-03-24	10.018349	18.183486	13.281284
2025-03-25	12.466019	19.15534	14.563981

Generated with CloudEnviro | Powered by: Jabalpur MSW Pvt. Ltd.



अपर आयुक्त
वायर नियम जालपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-03-26	12.251748	18.237762	15.779161
2025-03-27	12.330986	19.070423	15.712394
2025-03-28	11.992958	18.267606	15.005915
2025-03-29	11.722772	19.009901	14.535505
2025-03-30	14.357143	15.857143	16.027143
2025-03-31	15.386667	18.466667	15.396267
2025-04-01	14.916084	18.965035	14.413217
2025-04-02	13.456522	18.427536	15.338623
2025-04-03	11.661972	18.767606	14.773521
2025-04-04	11.083916	18.601399	15.625734
2025-04-05	12.146853	18.965035	15.108601
2025-04-06	13.405594	18.958042	15.228811
2025-04-07	13.58042	18.825175	14.815315
2025-04-08	13.852113	19.246479	14.608662
2025-04-09	13.449275	19.268116	15.54442
2025-04-10	12.908451	18.225352	15.064014
2025-04-11	12.485915	18.739437	15.675282
2025-04-12	13.721805	18.819549	14.793759
2025-04-13	12.843137	18.647059	14.342353
2025-04-14	12.572464	19	15.282391
2025-04-15	12.643357	18.412587	15.208392
2025-04-16	13.020979	19.622378	15.711748
2025-04-17	12.664336	18.370629	15.287902
2025-04-18	13.190141	19.176056	14.472254
2025-04-19	13.378571	18.992857	15.545357
2025-04-20	14.097902	18.496503	14.667552
2025-04-21	14.951049	19.622378	14.360629
2025-04-22	15.430556	19.118056	15.097986
2025-04-23	15.65035	18.727273	15.590629
2025-04-24	16.008696	18.782609	14.653478
2025-04-25	16.319444	19.368056	14.892361
2025-04-26	16.090909	18.762238	14.930979
2025-04-27	15.007874	19.448819	14.727874
2025-04-28	13.360465	18.383721	15.232326
2025-04-29	12.739437	19.830986	15.793944
2025-04-30	12.746479	18.929577	15.405493
2025-05-01	12.865248	19.177305	15.060142
2025-05-02	12.74	19.21	14.9078
2025-05-03	12.06338	19.485915	15.59
2025-05-04	11.618056	18.993056	15.422083

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11/11/2025 10:00 AM

अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-05-05	12.222222	17.296296	14.698889

**अपर आयुक्त
नगर निगम जबलपुर**

[Faint, illegible text]

Jabalpur MSW Pvt. Ltd.
Khasra No-375, 379, Vill- Kathonda, Jabalpur, M.P. 482004

Environmental Data Monitoring Report

Report Details

User Details

Device Id: ENE03475

Email: ronesh.tripathi@infra.esselgroup.com

Alias: ENE03475

Generated On: 9/12/2025, 9:34:15 AM

Duration: From: 2025-05-06 To: 2025-09-11

Section I

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-05-06	5.787778	12.56556	8.785259
2025-05-07	8.382857	15.16857	10.36164
2025-05-08	11.29899	18.10475	14.44842
2025-05-09	12.72423	20.02704	16.11662
2025-05-10	9.328741	15.7693	11.90301
2025-05-11	10.21464	16.33835	12.80186
2025-05-12	12.38065	19.54948	15.09649
2025-05-13	6.896104	11.92208	9.054545
2025-05-14	10.5	17.94	13.58
2025-05-15	10.92889	18.01222	14.37417
2025-05-16	12.83752	19.9908	15.41248
2025-05-17	8.47625	14.445	10.34375
2025-05-18	8.926033	18.82686	14.39265
2025-05-19	10.83021	17.72532	13.69951
2025-05-20	13.19391	19.06348	16.36287
2025-05-21	8.892695	16.31823	12.08418
2025-05-22	10.63779	17.35534	14.3955
2025-05-23	6.045461	12.7334	10.09695
2025-05-24	8.184245	14.98281	10.8246
2025-05-25	10.01872	18.55064	14.63071
2025-05-26	11.85099	19.84394	16.55542
2025-05-27	9.503566	14.90916	12.32846
2025-05-28	11.90816	19.58192	14.95177
2025-05-29	5.233776	14.89112	9.039231
2025-05-30	7.035461	13.7234	11.08695

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-06-01	11.00872	19.54064	15.62071
2025-06-02	13.92099	21.91394	18.62542
2025-06-03	10.49357	15.89916	13.31846
2025-06-04	5.888156	13.56192	8.931773
2025-06-05	6.223776	15.88112	10.02923
2025-06-06	8.702394	15.42775	11.59296
2025-06-07	11.5265	16.77825	15.80245
2025-06-08	15.27182	22.83126	18.17112
2025-06-09	9.237832	16.41266	12.2942
2025-06-10	10.99366	17.25423	13.81401
2025-06-11	5.544722	12.60722	9.164792
2025-06-12	7.224043	14.77014	11.36135
2025-06-13	10.83688	17.31344	14.17922
2025-06-14	13.06861	19.87417	15.77618
2025-06-15	8.847778	15.62556	11.84526
2025-06-16	11.44286	18.22857	13.42164
2025-06-17	6.268993	13.07475	9.418417
2025-06-18	7.694225	14.99704	11.08662
2025-06-19	11.29874	17.7393	13.87301
2025-06-20	12.18464	18.30835	14.77186
2025-06-21	15.44065	22.60948	18.15649
2025-06-22	9.956104	14.98208	12.11455
2025-06-23	5.47	12.91	8.55
2025-06-24	6.888889	13.97222	10.33417
2025-06-25	8.787518	15.9408	11.36248
2025-06-26	11.43625	17.405	13.30375
2025-06-27	12.96603	22.86686	18.43265
2025-06-28	14.88021	21.77532	17.74951
2025-06-29	10.23391	16.10348	13.40287
2025-06-30	4.852695	12.27823	8.044184
2025-07-01	6.587786	13.30534	10.3455
2025-07-02	9.005461	15.6934	13.05695
2025-07-03	12.22425	19.02281	14.8646
2025-07-04	13.07872	21.61064	17.69071
2025-07-05	14.91099	22.90394	19.61542
2025-07-06	4.473566	9.879161	7.298462
2025-07-07	6.692308	13.68532	10.48811
2025-07-08	8.917368	15.46624	12.24143
2025-07-09	11.63839	18.56846	15.00434
2025-07-10	14.69284	22.43043	18.05468
2025-07-11	9.638571	17.26	12.44543

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अपर आयुक्त
नगर निगम जबलपुर
 35

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-07-13	6.241935	13.02419	9.745323
2025-07-14	8.962701	15.59774	12.13847
2025-07-15	11.84159	18.61696	16.13942
2025-07-16	15.17392	21.93615	19.03951
2025-07-17	9.545915	17.33465	13.04824
2025-07-18	5.188273	11.95086	7.882806
2025-07-19	6.642857	13.90714	9.597571
2025-07-20	9.344101	15.17863	12.32921
2025-07-21	11.97326	18.17894	14.17206
2025-07-22	13.89021	20.78532	16.75951
2025-07-23	16.25391	22.12348	19.42287
2025-07-24	3.862695	11.28823	7.054184
2025-07-25	5.607786	12.32534	9.365496
2025-07-26	8.015461	14.7034	12.06695
2025-07-27	10.15425	16.95281	12.7946
2025-07-28	13.07872	21.61064	17.69071
2025-07-29	13.92099	21.91394	18.62542
2025-07-30	10.49357	15.89916	13.31846
2025-07-31	5.888156	13.56192	8.931773
2025-08-01	6.223776	15.88112	10.02923
2025-08-02	8.702394	15.42775	11.59296
2025-08-03	11.5265	16.77825	15.80245
2025-08-04	15.27182	22.83126	18.17112
2025-08-05	10.22783	17.40266	13.2842
2025-08-06	4.973662	11.23423	7.794014
2025-08-07	6.534722	13.59722	10.15479
2025-08-08	8.204043	15.75014	12.34135
2025-08-09	11.82688	18.30344	15.16922
2025-08-10	15.13861	21.94417	17.84618
2025-08-11	9.837778	16.61556	12.83526
2025-08-12	5.422857	12.20857	7.401643
2025-08-13	7.258993	14.06475	10.40842
2025-08-14	8.674225	15.97704	12.06662
2025-08-15	12.28874	18.7293	14.86301
2025-08-16	14.25464	20.37835	16.84186
2025-08-17	16.43065	23.59948	19.14649
2025-08-18	3.936104	8.962078	6.094545
2025-08-19	6.46	13.9	9.54
2025-08-20	7.868889	14.95222	11.31417
2025-08-21	9.777518	16.9308	12.35248
2025-08-22	13.50625	19.475	15.37375

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-08-24	10.2628	16.70336	13.17441
2025-08-25	5.210556	12.14111	7.375069
2025-08-26	6.964286	14.72857	10.27229
2025-08-27	8.442441	15.03299	11.05331
2025-08-28	12.24239	18.59637	14.81327
2025-08-29	14.1949	22.53755	17.68776
2025-08-30	10.05296	15.81352	12.82458
2025-08-31	8.556111	15.14639	11.16278
2025-09-01	10.28611	17.80694	14.85514
2025-09-02	6.038777	12.47043	8.815899
2025-09-03	7.975714	14.53286	10.55793
2025-09-04	10.89315	18.1449	14.41573
2025-09-05	12.74028	20.46056	16.68406
2025-09-06	6.472441	13.06299	9.083307
2025-09-07	10.27239	16.62637	12.84327
2025-09-08	11.1349	19.47755	14.62776
2025-09-09	6.992958	12.75352	9.764577
2025-09-10	12.177778	17.933333	13.752
2025-09-11	11.778947	18.357895	14.584


अरवि कुमार
बगर विगन जबलपुर



REGIONAL OFFICE
FAX & C/P: 4942701

M.P. POLLUTION CONTROL BOARD
Plot No. :455,456,,Vijaynagar, Jabalpur (M.P.)
AIR QUALITY MONITORING REPORT

1.Name of Industry : MSW Pvt. Ltd. Kathonda, Jabalpur (M.P.)

2.Date of monitoring:- 05/08/2025

3.Date of Analysis :- 06/08/2025

4.Monitored by :- Ram Narayan Singh, Sampler

5.Reference :- Analysis No. 02/825 Bill No.

A - STACK EMISSION

Sr.No.	Monitoring Point	Unit	CHARACTERISTICS			Remark
			PM	SO ₂	NO _x	
-	-	-	-	-	-	-

COMMENTS :-

B - AMBIENT AIR MONITORING

Sr.No.	Monitoring Point	Duration & Time	Unit	CHARACTERISTICS			Remark
				RSPM	SO ₂	NO _x	
1.	Near Main Gate	240 Min	µg / m ³	72	BDL	12	
2.	Near Boiler	240 Min	µg / m ³	76	BDL	16	

COMMENTS : -

C - REMARKS:- 1. Shows that the parameter exceeds the prescribed limit.
2. Clear Weather was prevailing during monitoring.

D- 1) This report is not to be reproduced wholly or in part and cannot be used as evidence in court of law and should not be used in any advertising media without our permission in writing.
2) Results reported are related to the tested sample only.
3) Any discrepancy in test result should be reported within 15 days.
4) The sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.

GENERAL ABBREVIATIONS :- BDL- Below Detectable Limit

NOTE:- No statutory liability accepted for samples not collected by M.P.P.C.B.


 Chemist


 Lab Incharge
 M.P. Pollution Control Board Jabalpur


 जयदेव जगन्नाथ
 जयदेव विद्यालय, जयदेवपुर



RKCT LABORATORY PVT. LTD.
 AN ISO: 9001-2015 CERTIFIED COMPANY
 (MECHANICAL TESTING, ELECTRICAL TESTING, CHEMICAL TESTING)

BUILDING MATERIAL TESTING, WATER TESTING, NON DESTRUCTIVE TESTING)
 Address : 316/3, Raigwa, Patan Bypass Road, Jabalpur, M.P., 482002
 Email : Info@rkcc.in, rkctlaboratory@gmail.com, Web : www.rkcc.in
 Contact : Toll Free No : 18002338844, 7828205137 (O)

TEST REPORT

Report No.-RKCT/2025/02/0480-1743	Description of Sample :- Waste Material
Agreement No. :- NA	Group:- Building Material Discipline: Chemical
Reference No :- Q	Packing When Received: Plastic Bag
	Sample Submitted By: Agency
	Quantity when received: 2kg
Name of Agency :- M/s. Jabalpur MSW Private Limited.	Temperature:-27.8° C Humidity: 58%
	Date of Sample Received:- 10.02.2025
	Date of Test Start:- 10.02.2025
Project name:- Testing of Fly Ash at Khasra no 376 Kathonda ,WTE Plant 11.5 MW ,Jabalpur (M.P)	Date of test Completion:- 13.02.2025
	Date of Report Issue:- 14.02.2025

TEST RESULTS OF SOLIDS WASTE SAMPLE ARE REPORTED AS BELOW

S. No.	Name Of Test	Units of Measurement	Test Result	Limit	Test Method
1.	PH Value		6.78	6.5-9.5	IS:10158 :RA 2019
2.	Moisture	%	22.56	Max 15.0-25.0	IS:10158 :RA 2019
3.	Total Organic Carbon	%	28.19	Minimum 12.0	IS:10158 :RA 2019
4.	Total Nitrogen	%	1.17	Minimum 0.8	IS:10158 :RA 2019
5.	Total Phosphate	%	0.70	Minimum 0.4	IS:10158 :RA 2019
6.	Total Potassium	%	0.48	Minimum 0.4	IS:10158 :RA 2019
7.	Ash		25.32		IS:10158 :RA 2019
8.	Calorific Value	Kcal/kg	1879		IS:10158 :RA 2019

*****End of Report*****

Reviewed By

Authorized Signatory
 Name: Ravindra Kumar
 Designation: MD/QM



अपर अनुसूक्त
 बजट विभाग, जयपुर



Jabalpur Municipal Corporation

Letter No.-293

Date-15/01/25

Work Order

To/

M/s. Pradeep Hanumant Jadhav (M/s. P.H.Jadhav)
Add: Sr. No. 18/3A, Flat No 7, Vedant Residency,
Gondhale Nagar, Hadapsar, Pune-411028

Subject: Work Order for "Bioremediation of Legacy Waste Site at Ranital Phase-2 under National Clean Air Programme"

Reference- Tender ID-2024_UAD_364146_1

LOA Letter No 13/D.C./2024 dated 23/12/2024

Agreement No. 01015008012025001423 Dated 08-01-2025

Dear Sir,

This letter is issued to confirm the work order for the "Bioremediation of Legacy Waste Site at Ranital Phase-2 under the National Clean Air Programme" as per the above-mentioned references. The contract amount for the project is Rupees 6,67,44,000/- (Rupees Six Crore Sixty Seven Lakh Forty Four Thousand Only), exclusive of GST. Your quoted rate of 412 rupees per ton for the estimated quantity of 1.62 lakh tons of legacy waste has been accepted.

You are requested to initiate the work within 7 working days from the issuance of this letter. Please ensure that all necessary arrangements are in place for the timely commencement of the work as per the agreed terms. We look forward to your cooperation and the successful completion of the project.

**अपर आयुक्त
नगर निगम जबलपुर**

कार्यपालन यंत्री
एग्जिक्यूटिव इंजीनियर
जबलपुर नगर निगम
Jabalpur (M.P.)

9/11/25, 5:44 PM

Gmail - Biomimng_Work_Status_11th Sept 25



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Biomimng_Work_Status_11th Sept 25

1 message

pradeep jadhav <phjadhav@gmail.com>
To: Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Thu, Sep 11, 2025 at 5:39 PM

Respected Sir,

Please find attached.

-

Thanks and Regards..

P. H. Jadhav



For M/s P.H. Jadhav,
Sr. No.161/6A, Flat No.03,
Shree Building, Bhosale Garden,
Sawta Nagri, Hadapsar, Pune 411028

Mobile: +91 9822006770

Office: +91 9561324949

Every 3000 sheets of paper cost us a tree. Let's conserve by not printing this mail if not essential.
Go Green.

 Biomimng_Work_Status_11th Sept 25.pdf
319K

अपर आयुक्त
स्वाच्छता मिशन जालंधर

P. H. JADHAV

To,
The Deputy Commissioner
Jabalpur Municipal Corporation
Jabalpur

Date: 11th Sept 2025

Subject: Work Completion Status
Ref: Work order No: 293 dated 15.01.2025

Respected Sir,

We have received work order dated 15th January 2025 from you for the work of "Bioremediation of Legacy Waste Site at Ranital Phase-2 under National Clean Air Programme" at Jabalpur Municipal Corporation.

Accordingly, we had installed of our trommel screening machine, ADS & other machinery at the trenching ground. We had also done drone mapping survey on Monday i.e. 20th January. After making windrows and side by side installation of whole machinery. We have started bioremediation work on 15th February 2025 in full swing.

Till date we have screened 1.62 Lac MT legacy waste as per RFP out of which 1.32 Lac MT segregated fraction already disposes off as per the guide lines of Municipal Corporation. The disposal of remaining segregated fractions has been hampered by the monsoon, but we assure you that when the weather clears, we will dispose of the remaining segregated fractions and reclaim the land as per RFP.

Thanks, with Regards!

For, M/s. P.H. Jadhav



अपर आयुक्त
जबलपुर नगरपालिका

SOLID WASTE MANAGEMENT | TRADING | CONSTRUCT

Contact : 9822006770 / 9561324949 | Email: phjadhav@gmail.com
Reg. Office : Sr. No.18/3A, Flat No.07, Vedant Residency, Gondhale Nagar, Hadapsar, Pune

Annexure H

9/9/25, 7:48 PM

Gmail - Regarding operation and maintenance of WTE Plant Kathonda



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Regarding operation and maintenance of WTE Plant Kathonda

1 message

Shitesh Pandey <liaison.jabalpur@kundangreenenergy.com>

Tue, Sep 9, 2025 at 7:24 PM

To: swachhta.cell123@gmail.com, commjabalpur@mpurban.gov.in

Cc: Stress Asset <stress.asset@kundangroup.com>, Jabalpur Plant Head

<jabalpur.planthead@kundangreenenergy.com>, Apurve Goel <apurve@kundangreenenergy.com>

Respected Sir/Madam,

Please find the attached letter.

Thanks & Regards

Shitesh Pandey

Asst. Manager

Kundan Group

PH No : 9711989203 , 9165999111

Email : liaison.jabalpur@kundangreenenergy.com



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Intimation of long plant shut down.pdf
863K

**अपर आयुक्त
स्वच्छ मिशन जबालपुर**

 H-35/3, Connaught Place, New Delhi - 110001
 www.kundangreenenergy.com
 +91 11-6909-6666
 info@kundangreenenergy.com / cs@kundangroup.com


**KUNDAN
GREEN ENERGY**

Letter No. - JBP/MSW/2025-26/030 Date- 09.09.2025

To,
 The Commissioner,
 Nagar Nigam Jabalpur (NNJ),
 Jabalpur, Madhya Pradesh.

Subject: Intimation of Long Plant Shutdown from 7th October 2025 to 30th November 2025

Respected Sir/Madam,

This is to formally inform you that **Jabalpur MSW Pvt. Ltd.** has scheduled a long plant shutdown from **7th October 2025 to 30th November 2025** for carrying out essential repair, replacement, and upgradation works at our facility.

As you are aware, our group has taken over the WTE Plant, Kathonda operation from 11th April 2025 post this CIRP process the tenure of which was from September 2023 to 10th April 2025. Unfortunately, the previous management had not undertaken any major repair or maintenance, due to which the plant has deteriorated and is not in good operating condition. In order to restore the plant, we are now making **major repairs and substantial fresh investments** so that the facility can run at the best possible performance and efficiency.

As the plant will remain under complete shutdown during this period. We shall therefore rely on the kind support of Nagar Nigam Jabalpur in making suitable interim arrangements for smooth and uninterrupted management of city waste.

The major repair, replacement, and upgradation works proposed are as under:

1. **Air Cooled Condenser (ACC)** – Replacement of bundles, gear box, fans with shrouds, impellers, and associated erection works.
2. **Boiler Pressure Parts** – Replacement of tubes, superheater coils, and related erection activities.
3. **Boiler Combustion System** – Repair and replacement of boiler grate and its components.
4. **Refractory Works** – Replacement and commissioning of refractory lining in upper and lower combustors.
5. **Turbine Overhauling** – Complete overhaul of turbine, including rotor repair and replacement of spares.
6. **Generator Overhauling** – Overhaul and refurbishment of generator and auxiliaries.
7. **RDF Processing Facility** – Refurbishment, material replacement, and erection works for RDF processing systems.
8. **Ash Handling System** – Repair and replacement of drag chain conveyors, sprockets, and ash handling equipment.
9. **Hydraulic Systems** – Overhaul of RAM cylinders, grate cylinders, cylinder glands, couplings, and related systems.

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotal Post Office : Vijay Nagar PIN : 482002
 CIN: U90001DL2013PTC247609


अपर आयुक्त
नगर निगम जबलपुर

10. **Pumps & Mechanical Equipment** – Replacement of bare shaft pumps, mechanical seals, and other critical rotating equipment.
11. **Valves & Actuators** – Installation and replacement of solenoid valves, pneumatic cylinders, and allied components.
12. **Control & Instrumentation (C&I)** – Upgradation of DCS spares, controllers, panel meters, fuses, indicators, and instrumentation equipment.
13. **Electrical Systems** – Replacement of power supply modules, cables, limit switches, pilot valve boxes, and drive systems.
14. **Pollution Control & Filtration** – Replacement of FGT bags, soot blower parts, and other filtration equipment.
15. **Auxiliary Systems** – Refurbishment of deaerator plates, cavotech drives, brake resistors, and support systems.
16. **Insulation & Structural Works** – Replacement of insulation, bellows, and reinforcement of structures for long-term reliability.

We assure you that these works are being undertaken with significant investment to bring the facility back to its designed capacity and process the waste generated in the city and make city clean.

We sincerely request your cooperation in this matter and remain available for any discussion or clarification as required.

Thanking you,

Yours faithfully,

For Jabalpur MSW Private Limited

Signature



Copy To:

1. Add. Commissioner, Nagar Nigam Jabalpur (Health & SBM)
2. Deputy Commissioner, Nagar Nigam Jabalpur (Health & SBM)
3. Health Officer, Nagar Nigam Jabalpur


अपर आयुक्त
नगर निगम जबलपुर

कार्यालय, नगर पालिक निगम जबलपुर

पत्र क्रमांक वि0वि0/2025-26 / 238/232
प्रति,

जबलपुर दिनांक 08/09/2025

सुश्री अंकिता शर्मा (अधिवक्ता)

Q:- 22B, Ground Floor, Jungpura extation
नई दिल्ली।

मोबाईल नं:- 9810913471

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच में विचाराधीन याचिका क्रमांक OA 819/2024 एवं OA 625/2024 में नगर पालिक निगम जबलपुर की ओर से पैरवी करने हेतु अधिवक्ता नियुक्त किये जाने विषयक।

--0--

उपरोक्त विषयानुसार माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच के समक्ष विचाराधीन है। याचिका क्रमांक OA 819/2024 एवं OA 625/2024 में निगम की ओर से पैरवी करने हेतु आपको अधिवक्ता नियुक्त किया जाना है। जिसमें रुपये 20,000/- (अंकन बीस हजार रुपये मात्र) प्रति प्रभावी सुनवाई दिनांक में पैरवी करने पर अधिवक्ता फीस का भुगतान किया जावेगा। उपरोक्त प्रकरण में अपर आयुक्त (स्वास्थ्य) प्रभारी अधिकारी रहेंगे। कृपया उपरोक्त प्रकरण में नगर निगम जबलपुर की ओर से पैरवी करने का कष्ट करे।

प्र. अपर आयुक्त (विधि)

नगर निगम जबलपुर

जबलपुर दिनांक 08/09/2025

पृ. क्रमांक वि0वि0/2025-26

प्रतिलिपि:-सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1. आयुक्त महोदया, नगर निगम जबलपुर।
2. अपर आयुक्त (वित्त) महोदया, नगर निगम जबलपुर।
3. आर.ए.डी. नगर निगम जबलपुर।
4. कार्यपालन यंत्री अमृत योजना (सीवर) नगर निगम जबलपुर।
5. सहायक आयुक्त (विधि) नगर निगम जबलपुर।
6. सहायक विधि अधिकारी, नगर निगम जबलपुर।

प्र. अपर आयुक्त (विधि)

नगर निगम जबलपुर

138

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 819 OF 2024

IN THE MATTER OF:

IN Re: News Item titled "Jabalpur Kathaunda Plant में
कचरा जलने के बाद दूर दूर तक फैल रहे धूल के कण"
appearing in bhaskarhindi.com dated
01.07.2024

AFFIDAVIT ON BEHALF OF THE MUNICIPAL CORPORATION JABALPUR
STATE OF MADHYAPRADESH

PAPER BOOK
(FOR INDEX KINDLY SEE INSIDE)

ANKITA SHARMA
ADVOCATE FOR MUNICIPAL CORPORATION - JABALPUR
STATE OF MADHYA PRADESH


अपर आयुक्त
नगर निगम जबलपुर

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 819 OF 2024**

IN THE MATTER OF:

IN Re: News Item titled "Jabalpur Kathaunda Plant में कचरा जलने के बाद दूर दूर तक फैल रहे धूल के कण" appearing in **bhaskarhindi.com** dated **01.07.2024**

INDEX OF DOCUMENTS

Sr. No.	Particulars	Page Nos.
1	Affidavit on behalf of Municipal Corporation Jabalpur -State of Madhya Pradesh	4-12
2	Annexure A/1 – Tabulated chart furnishing the details of Fuel Consumption and Gross Electricity Generation data from April 2024 to July 2025.	13
3	Annexure A/2 – Tabulated chart furnishing the details regarding the quantity of auxiliary fuel used from April 2024 to June 2025.	14
4	Annexure B/1 – Tabulated chart furnishing the quantity of fly ash and bottom ash generated during April 2024 to June 2025.	15
5	Annexure B/2 – Copy of Letter dated 12.08.2025 from Jabalpur MSW Pvt. Ltd. to Commissioner, JMC regarding disposal of bottom ash and utilization of fly ash.	16-18
6	Annexure C/1 – Map illustrating 500 m buffer zone (approx. 194 acres) around WTE Plant and extent of green cover (28.83 acres).	19
7	Annexure C/2 – Copy of Letter dated 04.08.2025 issued by Jabalpur Municipal Corporation to RO, MPPCB, Jabalpur requesting establishment of manual air quality monitoring station.	20

2
अपर आयुक्त
जगर निगम जबलपुर

8	Annexure C/3 – Copy of Letter dated 04.08.2025 issued by Jabalpur MSW Pvt. Ltd. to Commissioner, JMC regarding plantation activities in buffer zone.	21
9	Annexure C/4 – Certificate dated 04.08.2025 issued by Garden Department, JMC certifying sowing of 35,000 seeds and preparation of 22,000 saplings.	22
10	Annexure D – Stack emissions report furnished by Jabalpur MSW Pvt. Ltd. for the period ___ to ___.	23-37
11	Annexure E – MPPCB Air Quality Monitoring Report of the WTE Plant, Kathonda.	38
12	Annexure F – Report of NABL-certified laboratory test on calorific value of waste conducted on behalf of Jabalpur MSW Pvt. Ltd.	39
13	Annexure G/1 – Work Order dated 15.01.2025 issued by JMC for bioremediation of legacy waste at Ranital Phase-2.	40
14	Annexure G/2 – Work Status Report dated 11.09.2025 regarding progress of bioremediation at Ranital Phase-2 (1.32 lakh MT disposed).	41-42
15	Annexure H – E-mail dated 09.09.2025 from Kundan Green Energy to JMC regarding major repairs, fresh investment needs, and plant shutdown from 07.10.2025 to 30.11.2025.	43-45

16. VAKALATNAMA

47 

अपर आयुक्त
नगर निगम जबलपुर

Filed on: 20.09.2025
Place New Delhi

FILED BY :



ANKITA SHARMA
COMPUTER CODE-3833

Q-22B First Floor, Janpura Extension, New Delhi-110014

Phone: +91 9810913471

Email: ankitasharma9107@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 819 OF 2024

IN THE MATTER OF:

IN Re: News Item titled "Jabalpur Kathaunda Plant में कचरा जलने के बाद दूर दूर तक फैल रहे धुल के कण" appearing in bhaskarhindi.com dated 01.07.2024

AFFIDAVIT ON BEHALF OF MUNICIPAL CORPORATION JABALPUR
STATE OF MADHYAPRADESH

I, V. N. Bajpai, s/o Ambika Prasad aged about 56 years appointed as Additional Commissioner at Department of Health, Municipal Corporation Jabalpur (JNN) in do hereby solemnly affirm and state on oath as under:

1. That I am duly authorized in my official capacity to swear and depose this affidavit on behalf of the Municipal Corporation Jabalpur (JNN), and as such am fully conversant with the facts based on the record maintained by the Corporation and as such am competent to swear this present affidavit.
2. That this Hon'ble Tribunal has registered the present *suo moto* Original Application after taking cognizance of environmental and health concerns raised due to the functioning of the Waste-to-Energy (WTE) Plant located at Kathonda, Jabalpur, Madhya Pradesh.
That vide order dated 14.07.2025 the Hon'ble Tribunal has outlined the following lacuna and directed the Municipal Corporation Jabalpur / Jabalpur Nagar Nigam and the Madhya Pradesh Pollution Control Board to file a report by way of an affidavit. The relevant portion of the said order is being extracted herein for ready reference and convenience:

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अपर आयुक्त
नगर निगम जबलपुर

अपर आयुक्त
नगर निगम जबलपुर

"....3. Today, we have examined the status report dated 14.09.2024 filed by the MP State Pollution Control Board (through its Regional Office, Jabalpur). The report has been prepared based on inspection carried out by the Regional Office on 06.09.2024 and 09.09.2024. On examining the report, we find following lacunae:

i) We find WTE plant designed for 600 TPD of waste intake to generate 11.5 MW, utilising mixed waste for mass burning, however, no disclosure is made on quantity of auxiliary fuel being used.

ii) Quantity of fly ash and bottom ash generation and its utilisation for different purpose has not been disclosed.

iii) Disclosure should also be made on existing plantation level and demarcating buffer zone for plantation.

iv) Annexure R/2-4 (page 39) disclosing stack emission results pertains to only parameters of particulate matter but, monitoring of other parameters as per SWM rules has not been disclosed.

4. Finding that no detailed disclosure on waste segregation prior feeding for incineration is made, we direct the Jabalpur Nagar Nigam (JNN) to disclose on processing of wet biodegradable waste and quantity of feed prepared with its calorific value. It should also be disclosed if legacy waste is limited to only 95,000 MT and is confined to one site of JNN or other locations.

5. In view of the above observations, we direct the Commissioner, JNN and MP PCB to file the report by way of an affidavit at least one week before the next date of hearing. prepare an affidavit in compliance of this order..."

4. That the present affidavit is being filed in compliance with the directions issued by this Hon'ble Tribunal's order dated 14.07.2025 in the above mentioned Original Application.



अपर आयुक्त
जबलपुर नगर निगम जबलपुर

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

5. It is humbly submitted that in response with the Para 3 (i) of the aforesaid Order dated 14.07.2025 regarding the WTE plant designed for 600 TPD waste intake and 11.5 MW power generation, it is respectfully submitted that the plant operates on mass incineration technology using mixed municipal solid waste (dry and wet) as fuel. During the rainy season the auxiliary fuel is used for plant operations. However, auxiliary fuel is used for plant operations in exceptional circumstances.

6. It is humbly submitted that in response with the Para 3 (i) of the aforesaid Order dated 14.07.2025 regarding the corresponding power generation from the plant operations from April 2024 to June 2025, the details of Fuel Consumption and Gross Electricity Generation data from April 2024 to July 2025 is furnished by way of a tabulated chart.

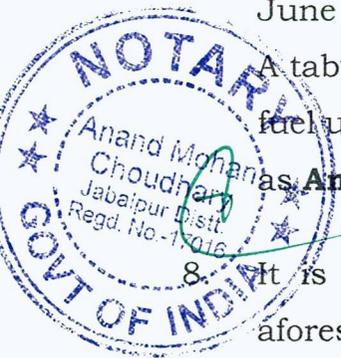
A tabular chart furnishing the details of the Fuel Consumption and Gross Electricity Generation data from April 2024 to July 2025 is marked and annexed herewith as **Annexure A/1** on **Page No. 13**.

7. It is humbly submitted that in response with the Para 3 (i) of the aforesaid Order dated 14.07.2025 regarding the quantity of auxiliary fuel being used, the details of quantity of auxiliary fuel used from April 2024 to June 2025 is furnished by way of a tabulated chart.

A tabular chart furnishing the details regarding the quantity of auxiliary fuel used from April 2024 to June 2025 is marked and annexed herewith as **Annexure A/2** on **Page No. 14**.

8. It is humbly submitted that in response with the Para 3(ii) of the aforesaid Order dated 14.07.2025 regarding the generation of fly ash and bottom ash, the quantity generated during the period from April 2024 to June 2025 has been furnished by way of tabular chart.

A tabular chart furnishing the quantity generated during the period April 2024 to June 2025 is marked and annexed herewith as **Annexure B/1** on **Page No. 15**.



Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अरुण
जबलपुर

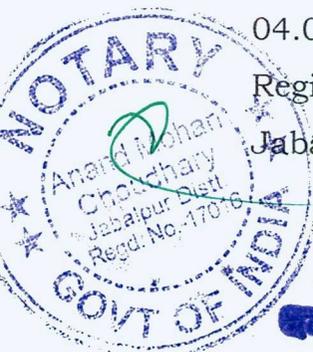
9. It is humbly submitted that in response with the Para 3(ii) of the aforesaid Order dated 14.07.2025 regarding the disposal of bottom ash and utilization of fly ash, relevant details have been requested from the Public Private Partner, namely Jabalpur MSW Private Limited and the same has been received by the Jabalpur MSW Private Limited vide Letter dated 12.08.2025 addressed to the Commissioner, Jabalpur Municipal Corporation.

A copy of Letter dated 12.08.2025 furnishing the details regarding the disposal of bottom ash and utilization of fly ash to the Commissioner, Jabalpur Municipal Corporation is marked and annexed herewith as **Annexure B/2** from **Page No. 16 to 18**.

10. It is humbly submitted that in response with the Para 3(iii) of the aforesaid Order dated 14.07.2025, with respect to the demarcation of the buffer zone and plantation activities undertaken, a map has been furnished illustrating the buffer zone of 500 meters' radius surrounding the Waste-to-Energy (WTE) plant, comprising approximately 194 acres. The said illustration also depicts the extent of green cover within the buffer zone, measuring approximately 28.83 acres, which has been duly highlighted therein.

A copy of map illustrating the buffer zone of 500 m radius surrounding the WTE plant comprising approximately 194 acres along with the extent of green cover within the buffer zone measuring approximately 28.83 acres is marked and annexed herewith as **Annexure C/1** on **Page No. 19**.

11. It is humbly submitted that in response with the Para 3(iii) of the aforesaid Order dated 14.07.2025 for the purposes of environmental monitoring and compliance, a the communication vide Letter dated 04.08.2025 has been issued by Jabalpur Municipal Corporation to the Regional Officer, Madhya Pradesh Pollution Control Board (RO, MPPCB), Jabalpur, requesting the establishment of a manual air quality



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वाटर निगम जबलपुर

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

monitoring station in close proximity to the WTE plant situated at Kathonda, Jabalpur for ensuring transparency, regulatory compliance, and effective monitoring of ambient air quality in the vicinity of the plant. A Copy of the Letter dated 04.08.2025 issued by the Jabalpur Municipal Corporation to Regional Officer, Madhya Pradesh Pollution Control Board, Jabalpur is marked and annexed herewith as **Annexure C/2** on **Page No. 20.**

12. It is humbly submitted that in response with the Para 3(iii) of the aforesaid Order dated 14.07.2025 with respect to the plantation activities, a formal communication vide Letter dated 04.08.2025 has been received from the Jabalpur MSW Private Limited providing the intimation regarding the plantation activities in demarcated buffer zone around the Waste to Energy plant premises.

A True Copy of the Letter dated 04.08.2025 issued by the Jabalpur MSW Pvt. Ltd to the Commissioner, Jabalpur Municipal Corporation is marked and annexed herewith as **Annexure C/3** on **Page No. 21.**

13. In addition, it is humbly submitted that as certified by the Garden Department, Municipal Corporation, Jabalpur, a total of 35,000 seeds have been sown in the designated buffer zone for the Waste-to-Energy (WTE) Plant at Kathonda, Jabalpur, during the period from 08.08.2024 to 04.08.2025. Out of the above, a total of 22,000 saplings belonging to various species have been successfully prepared.

A True Copy of the Certificate dated 04.08.2025 issued by the Garden Department, Municipal Corporation Jabalpur is marked and Annexed herewith as **Annexure C/4** on **Page No. 22.**

14. It is humbly submitted that in response with Para the 3(iv) of the aforesaid Order dated 14.07.2025 regarding the stack emission results, it is humbly submitted that stack emissions report received from the Jabalpur MSW Private Limited from 05/08/2024 to 11/09/2025 is being furnished before this Hon'ble Court by way of a tabulated chart

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अरविन्द
नगर निगम जबलपुर

A True Copy of the stack emissions report received from the Jabalpur MSW Private Limited from 05/08/2024 to 11/09/2025 is marked and annexed herewith as **Annexure D** from **Page No. 23 to 37**.

15. It is humbly submitted that the WTE plant is being regularly monitored under the supervision of the Madhya Pradesh Pollution Control Board (MPPCB).

A True Copy of the MPPCB Air Quality Monitoring Report is marked and annexed herewith as **Annexure E** on **Page No.38**.

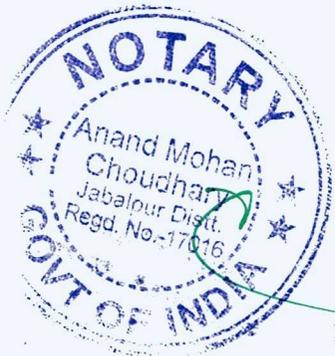
16. It is humbly submitted that in response with the Para 4 of the aforesaid Order dated 14.07.2025 regarding the waste segregation prior to incineration, processing of wet biodegradable waste, calorific value of feed, and legacy waste, the Answering Respondent humbly submits as such:

I. Waste Segregation and Feed Processing

(a) It is humbly submitted that the Waste-to-Energy (WTE) plant in Jabalpur, commissioned before the Solid Waste Management Rules, 2016, is based on mass incineration technology and is designed to process mixed MSW.

(b) It is humbly submitted that as per the recent waste categorization study carried out by CSIR NEERI, the quantity of wet biodegradable waste is 60.60% of the total MSW. This daily quantity average is 294.08 MT. The calorific value of the waste is 1879 Kcal/kg, as per the test conducted by an NABL-certified laboratory on behalf of Jabalpur MSW Private Limited. (Annexure F)

A copy of the test conducted by an NABL-certified laboratory on behalf of Jabalpur MSW Private Limited is marked and annexed herewith as **Annexure F** on **Page No. 39**.



अपर आयुक्त
नगर निगम जबलपुर

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025 9

II. Legacy Waste

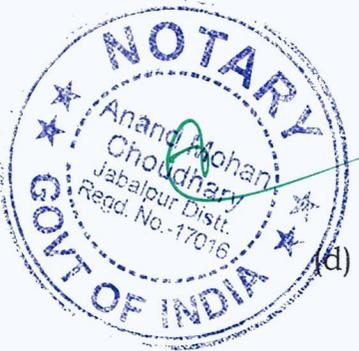
- (a) It is humbly submitted that under the Jabalpur Municipal Corporation, there are two sites with respect to legacy waste, one at Ranital Phase-2 and another one is at Kathonda
- (b) It is humbly submitted that a Work Order has been issued by the Jabalpur Municipal Corporation for the bioremediation of Legacy Waste site at Ranital Phase-2 under the National Air Programme for the estimated quantity of 1.62 lakh MT of legacy waste and the same as duly accepted.

A true copy of the Work Order dated 15.01.2025 issued by the Jabalpur Municipal Corporation is marked and annexed herewith as **Annexure G/1** on **Page No. 40**.

- (c) It is humbly submitted that in pursuance of the aforesaid work order, it is humbly submitted that according to the work status report dated 11.09.2025, 1.62 lakh MT of legacy waste, 1.32 lakh MT legacy waste has been segregated and disposed off. The disposal of remaining segregated fractions has been in process.

A True Copy of the Work Status Report dated 11.09.2025 is marked and annexed herewith as **Annexure G/2** from **Page No. 41 to 42**.

- (d) It is humbly submitted that regarding the legacy waste site at Kathonda (unauthorized and illegal) the estimated Legacy waste is 3.00 Lakh MT and the Detailed Project Report is under preparation.



Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अपर आयुक्त
नगर निगम जबलपुर

17. It is humbly submitted that the Waste-to-Energy (WTE) plant was developed in the year 2016 through a Public-Private Partnership (PPP) arrangement with the Essel Group as the private partner. Further, it is submitted that the Essel Group has undergone the Corporate Insolvency Resolution Process (CIRP) as initiated under the provisions of the Insolvency and Bankruptcy Code, 2016 (IBC), before the National Company Law Tribunal (NCLT).
18. It is humbly submitted that the lacunae observed by this Hon'ble Tribunal vide Order dated 14.07.2025 are related to waste to energy plant kathonda, Jabalpur. Further, it is humbly submitted that pursuant to the CIRP proceedings [from September 2023 to 10th April 2025], a new group (Kundan Green Energy) has taken over the WTE Plant, Kathonda operations from 11th April 2025.
19. It is humbly submitted that the aforesaid Kundan Green Energy has sent a communication ide email dated 09.09.2025 that the plant is in need of major repairs and substantial fresh investments so that the facility can run at the best possible performance and efficiency. In this regard, it has been informed that the Plant will remain under complete shutdown from 07.10.2025 to 30.11.2025 towards maintenance and repair.
- A true copy of the e-mail dated 09.09.2025 sent from the Kundan Green Energy to the Municipal Corporation, Jabalpur is marked and annexed herewith as **Annexure H** from **Page No. 43 to 45**.
20. That the Respondent also undertakes to comply with all the directions/orders which may be passed by this Hon'ble Tribunal in letter and spirit.
21. That the facts stated in the present affidavit are true and correct to the best of my knowledge and belief and to the extent of the records. No part of the same is fault and nothing concealed therein is false.



Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

20 SEP 2025

अपर आयुक्त
नगर विभाग जबलपुर

22. That the present affidavit is filed bonafide and in the interest of justice. No part of which is false and nothing material has been concealed therefrom.

23. That the annexures annexed to the present affidavit are true copies of their respective originals.

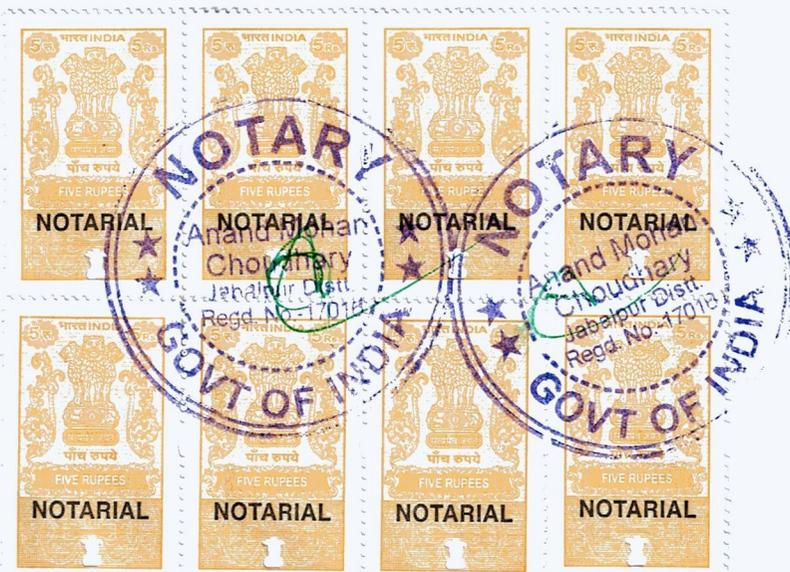
ATTESTED
DEPONENT *B*

VERIFICATION:

I, the above-named Deponent do hereby verify that the averments stated hereinabove are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Jabalpur on this the 16 day of September 2025.

ATTESTED
DEPONENT *B*



S. No. 10797
Page No. 11
Date 20/9/25
Reg. No. 23

20 SEP 2025

Anand Mohan Choudhary
NOTARY
JABALPUR DISTRICT
M.P. INDIA

SOLEMNLY AFFIRMED BEFORE ME
DECLARED BEFORE ME AS UNDER

Shri/Smt. V.N. Bajpai
S/o. Ambika Prasad
Resident of Jabalpur

Who is personally known to me/has
been duly identified by Adv. Deep Singh
Signature of Identifier NOTARY

MSW Fuel Consumption and Gross Electricity Generation Data Jabalpur MSW Pvt. Ltd.			
Month	MSW Fuel Consumption (In MT)	Gross Electricity Generation (In kWh)	Remark
Apr-24	17,271.34	34,65,390	Under CIRP Process of NCLT
May-24	17,281.40	32,46,100	Under CIRP Process of NCLT
Jun-24	11,131.00	31,93,400	Under CIRP Process of NCLT
Jul-24	18,415.92	26,69,600	Under CIRP Process of NCLT
Aug-24	11,620.00	15,27,900	Under CIRP Process of NCLT
Sep-24	12,618.00	16,60,300	Under CIRP Process of NCLT
Oct-24	16,946.76	32,44,770	Under CIRP Process of NCLT
Nov-24	18,040.99	41,57,100	Under CIRP Process of NCLT
Dec-24	15,814.00	31,72,900	Under CIRP Process of NCLT
Jan-25	12,126.00	26,11,800	Under CIRP Process of NCLT
Feb-25	15,556.00	26,75,600	Under CIRP Process of NCLT
Mar-25	14,105.00	30,54,200	Under CIRP Process of NCLT
Apr-25	16,318.00	27,15,600	Under Kundan Group
May-25	14,076.00	19,70,500	Under Kundan Group
Jun-25	8,760.75	12,64,100	Under Kundan Group. WTE plant was under maintenance
Jul-25	12,854.00	15,16,000	Under Kundan Group
Total	2,32,935.16	4,21,45,260.00	

अपर आयुक्त
नगर विभाग जबलपुर



Annexure A2

Auxiliary Fuel Consumption Jabalpur MSW Pvt. Ltd.	
Month	Auxiliary Fuel Consumption (in MT)
Apr-24	90.00
May-24	35.00
Jun-24	53.00
Jul-24	143.00
Aug-24	144.00
Sep-24	113.00
Oct-24	50.00
Nov-24	58.00
Dec-24	50.00
Jan-25	30.00
Feb-25	0.00
Mar-25	40.00
Apr-25	0.00
May-25	8.00
Jun-25	25.00
Total	839.00



अपर आयुक्त
नगर निगम जबलपुर

Annexure B

MSW Fuel Consumption and By-Product Generation Data				
Jabalpur MSW Pvt. Ltd.				
Month	MSW Fuel Consumption (In MT)	Bottom Ash* Generated (In MT)	Fly Ash Generated (In MT)	Remark
Apr-24	17,271.34	2,677.06	336.79	Under CIRP Process of NCLT
May-24	17,281.40	2,765.02	343.90	Under CIRP Process of NCLT
Jun-24	11,131.00	1,675.22	218.17	Under CIRP Process of NCLT
Jul-24	18,415.92	3,335.12	362.79	Under CIRP Process of NCLT
Aug-24	11,620.00	2,010.26	224.27	Under CIRP Process of NCLT
Sep-24	12,618.00	2,296.48	253.62	Under CIRP Process of NCLT
Oct-24	16,946.76	2,982.63	325.38	Under CIRP Process of NCLT
Nov-24	18,040.99	3,030.89	371.64	Under CIRP Process of NCLT
Dec-24	15,814.00	2,625.12	314.70	Under CIRP Process of NCLT
Jan-25	12,126.00	1,952.29	242.52	Under CIRP Process of NCLT
Feb-25	15,556.00	2,457.85	306.45	Under CIRP Process of NCLT
Mar-25	14,105.00	2,129.86	287.74	Under CIRP Process of NCLT
Apr-25	16,318.00	2,431.38	334.52	Under Kundan Group
May-25	14,076.00	2,167.70	284.34	Under Kundan Group
Jun-25	8,760.75	1,428.00	174.34	Under Kundan Group, WTE plant was under maintenance
Jul-25	12,854.00	2,210.89	257.08	Under Kundan Group
Total	2,32,935.16	38,175.76	4,638.25	

*Generated bottom ash is disposed at nearby scientific landfill site
Generated fly ash is sold to various public/private entities,

आर आर अरुस्त
नगर निगम जबलपुर



Annexure B/2

9/11/25, 3:36 PM

Gmail - Dearils of Disposal of Bottom Ash and Fly Ash.



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Dearils of Disposal of Bottom Ash and Fly Ash.

1 message

Jabalpur Plant Head <jabalpur.planthead@kundangreenenergy.com>
 To: "swachhta.cell123@gmail.com" <swachhta.cell123@gmail.com>

Thu, Sep 11, 2025 at 3:33
 PM

Dear Sir,

PFA. details as required for Disposal of Bottom Ash and Fly Ash.

Thanks & Regards
 Narendra Sahare
 AGM - Plant Head
 Kundan Group
 Mobile: +91 7987408966
 E.Mail - jabalpur.planthead@kundangreenenergy.com



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disposal of bottom ash and utilisation of fly ash.pdf
 403K

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 नगर निगम जबलपुर**



KUNDAN GREEN ENERGY

14-3072, Connaught Place, New Delhi - 110021
 www.kundangreenenergy.com
 +91 11-6929-4444
 info@kundangreenenergy.com / cs@kundangroup.com

Date: 22/07/2025

To
The Commissioner
Jabalpur Municipal Corporation
Jabalpur (M.P.)

Subject: Regarding Disposal of Bottom Ash and Utilization of Fly Ash

Respected Madam,

We wish to inform you that Jabalpur MSW Pvt. Ltd. has scientifically managed all by-products generated during the processing of Municipal Solid Waste (MSW) for the period April 2024 to July 2025.

1. Bottom Ash Disposal:

- All bottom ash generated from the WTE plant has been disposed of at the scientific landfill located behind the Waste to Energy Plant.
- The total quantity of bottom ash disposed of during April 2024 to July 2025 is 38,175.77 Metric Ton (MT).

2. Fly Ash Utilization:

- All fly ash generated from the WTE plant is sent to the C&D Plant (Paver block and Brick Manufacturer) near the WTE plant.
- The C&D Plant utilizes fly ash in the manufacturing of ash bricks and paver blocks.
- The total quantity of fly ash supplied to the C&D Plant from April 2024 to July 2025 is 4,638.25 Metric Ton (MT).

3. Monthly Log of MSW Fuel Consumption and By-Product Generation (April 2024 – July 2025):

Month	MSW Fuel Consumption (In MT)	Bottom Ash Generated (In MT)	Fly Ash Generated (In MT)
Apr-24	17,271.34	2,677.06	336.79
May-24	17,281.40	2,765.02	343.9
Jun-24	11,131.00	1,675.22	218.17
Jul-24	18,415.92	3,335.12	362.79
Aug-24	11,670.00	2,010.26	224.27
Sep-24	12,618.00	2,296.48	253.62
Oct-24	16,946.76	2,982.63	325.38
Nov-24	18,040.99	3,030.89	371.64
Dec-24	15,814.00	2,625.12	314.7
Jan-25	12,126.00	1,952.29	242.52
Feb-25	15,556.00	2,457.85	306.45
Mar-25	14,105.00	2,129.86	287.74
Apr-25	16,318.00	2,431.38	334.52

Jabalpur MSW Private Limited

Project Site: Khadwa No 375, 376 & 378, Village: Kathonda, District: Jabalpur, Police Station: Marhola, Post Office: Vijay Nagar, PIN: 482002
 CIN: U90001DL2015PTC247599


 अवर आयुक्त
 नगर निगम जबलपुर

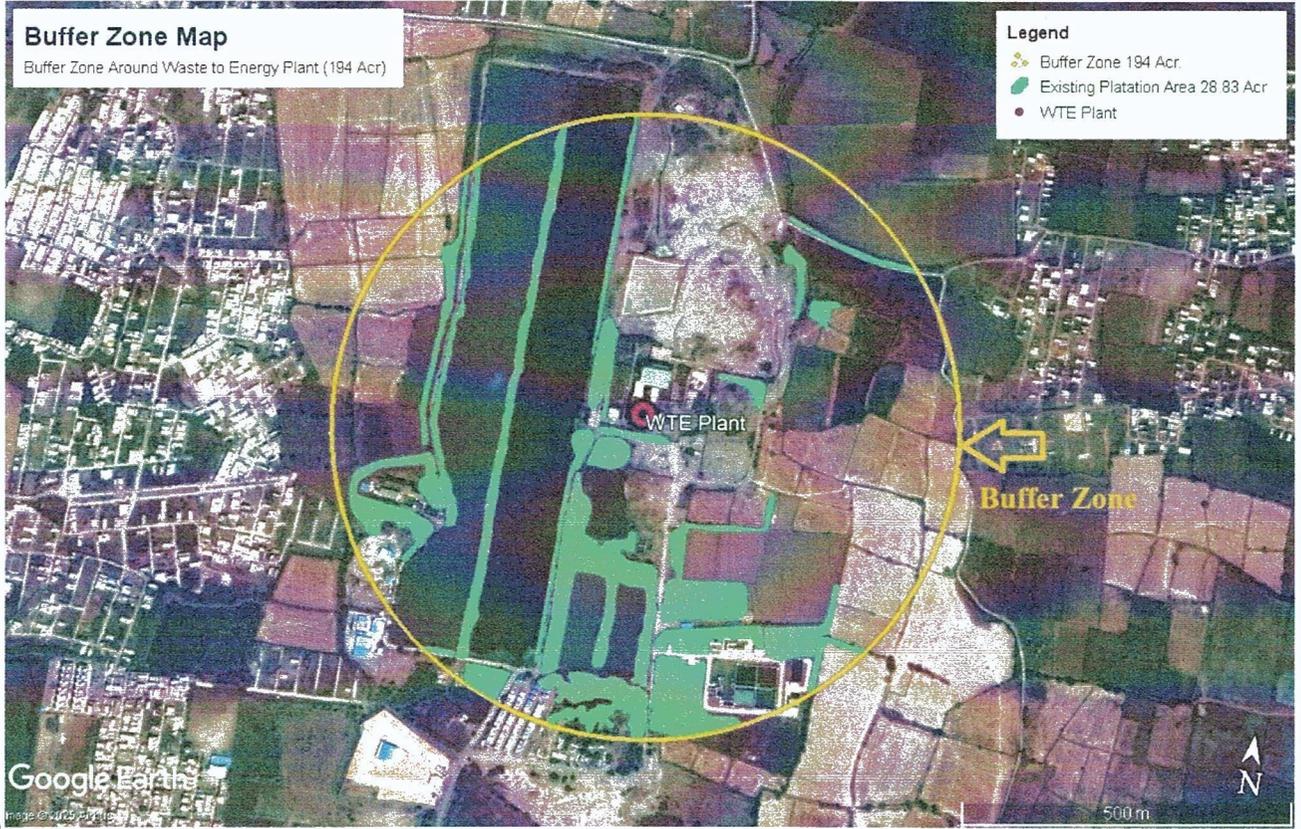
May-25	14,076.00	2,167.70	284.34
Jun-25	8,760.75	1,428.00	174.34
Jul-25	12,854.00	2,210.89	257.08
Total	2,32,935.16	38,175.77	4,638.25

We hereby declare that the disposal and utilization of bottom ash and fly ash are carried out in compliance with prescribed environmental and scientific norms.



Yours sincerely,
Authorized Signatory
Jabalpur MSW Pvt. Ltd.

अध्यापक
नगर निगम जबलपुर



अवर आयुक्त
नगर निगम जबलपुर



Jabalpur Municipal Corporation

Letter no./Sw.cell/2025/12.1

Jabalpur, Dated : 01.11.2025

To,

The Regional Officer
Madhya Pradesh Pollution Control Board
Jabalpur (M.P.)

Subject: Request for Establishment of Manual Air Quality Monitoring Station Near Waste to Energy Plant, Kathonda, Jabalpur

Reference: NGT Original Application No. 819/2024

This letter is issued under the above-mentioned subject for the given reference in order to bring your attention towards Waste to Energy (WTE) plant which is operational at Kathonda, Jabalpur, for scientific processing and disposal of municipal solid waste. In view of ensuring transparency, regulatory compliance, and effective monitoring of ambient air quality in the vicinity of the plant, It is requested that Madhya Pradesh Pollution Control Board should establish a **manual air quality monitoring station** near the WTE plant site.

The establishment of this station will not only help in continuous assessment of environmental impact but will also aid in taking timely corrective measures, if necessary, to safeguard public health and the environment.

Kindly take necessary steps for the same at the earliest.

Additional Commissioner
(Health & SBM)
Jabalpur Municipal Corporation

Letter no./Sw.cell/2025/

Jabalpur, Dated :/...../2025

Copy to:

1. Commissioner, Jabalpur Municipal Corporation
2. Deputy Commissioner (Health), Jabalpur Municipal Corporation.
3. Health Officer, Jabalpur Municipal Corporation.

Additional Commissioner
(Health & SBM)
Jabalpur Municipal Corporation

अपर आयुक्त
नगर निगम जबलपुर

Annexure C/3

 H-35/3, Connaught Place, New Delhi - 110001
 www.kundangreenenergy.com
 +91 11-6909-6666
 info@kundangreenenergy.com / cs@kundangroup.com



Letter No. JBP/MSW/2025-26/020

Date: 04.08.2025

To
 The Commissioner
 Jabalpur Municipal Corporation
 Jabalpur (M.P.)

Subject: Intimation Regarding Plantation Activity in Demarcated Buffer Zone

Ref. No. Your Letter No./SW.Cell/2025/122 , Dated 04-08-2025

Respected Sir,

We wish to inform you that *Jabalpur MSW Pvt. Ltd.* is initiating plantation activities (around 500 plant sapling) in the buffer zone demarcated around the Waste to Energy plant premises.

This step is in line with our commitment to environmental sustainability and compliance with regulatory guidelines. The plantation will enhance the green cover, serve as a natural barrier, and contribute to improving the surrounding ecosystem.

We shall ensure the selection of suitable native species and maintenance of the plantation area as per standard environmental practices.

Kindly consider this letter as formal intimation of the said activity.

Thanking you,



Yours sincerely,
 Authorized Signatory
Jabalpur MSW Pvt. Ltd.


 अपर आयुषत
 नगर निगम जबलपुर

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station , Marhotal Post Office : Vijay Nagar PIN : 482002
 CIN: U90001DL2013PTC247509

कार्यालय, उद्यान विभाग नगर पालिक निगम जबलपुर
क्र.सं. उ.वि. 25-26/1379 दि. 04/08/2025

प्रमाणित किया जाता है कि उद्यान विभाग नगर पालिक निगम जबलपुर द्वारा वेस्ट टू एनर्जी प्लांट कठौदा हेतु निर्धारित बफर जोन में दिनांक 08/08/2024 से 04/08/2025 तक कुल संख्या- 35,000 का बीजारोपण किया गया जिसमें विभिन्न प्रजातियों के 22,000 पौधे तैयार हो गए हैं।


बफर आयुक्त
नगर पालिक निगम जबलपुर


उद्यान अधिकारी
नगर पालिक निगम जबलपुर

9/12/25, 1:47 PM

Gmail - Document from Narendra Sahare



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Document from Narendra Sahare

2 messages

Jabalpur Plant Head <jabalpur.planthead@kundangreenenergy.com>

Thu, Sep 11, 2025 at 4:48 PM

To: "swachhta.cell123@gmail.com" <swachhta.cell123@gmail.com>

device_ENE03475_from_2024-04-01_to_2025-05-05.pdf

Thanks & Regards
Narendra Sahare
 AGM - Plant Head
 Kundan Group
 Mobile:+91 7987408966
 E.Mail - jabalpur.planthead@kundangreenenergy.com



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 device_ENE03475_from_2024-04-01_to_2025-05-05.pdf
 102K

Jabalpur Plant Head <jabalpur.planthead@kundangreenenergy.com>
 To: "swachhta.cell123@gmail.com" <swachhta.cell123@gmail.com>

Fri, Sep 12, 2025 at 12:59 PM

PFA. Balance details

Thanks & Regards
Narendra Sahare
 AGM - Plant Head
 Kundan Group
 Mobile:+91 7987408966
 E.Mail - jabalpur.planthead@kundangreenenergy.com



अपर आयुक्त
 स्वच्छता कक्ष, जालपुर

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9/12/25, 1:47 PM

Gmail - Document from Narendra Sahare

3 attachments

-  **CEMS Report_device_ENE03475_from_2024-08-05_to_2025-03-05.pdf**
96K
-  **device_ENE03475_from_2025-05-06_to_2025-09-11.pdf**
118K
-  **device_ENE03475_from_2025-03-01_to_2025-05-05.pdf**
108K


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Jabalpur MSW Pvt. Ltd.

Khasra No-375, 379, Vill- Kathonda, Jabalpur, M.P, 482004

Environmental Data Monitoring Report

Report Details

User Details

Device Id: ENE03475

Email: ronesh.tripathi@infra.esselgroup.com

Alias: ENE03475

Generated On: 8/21/2025, 3:21:53 PM

Duration: From: 2024-08-05 To: 2025-03-05

Section 1

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-08-05	20.5	12.9	15.9
2024-08-06	20.9	11.2	15
2024-08-07	18.5	11.7	14.6
2024-08-08	16.7	11.5	15.8
2024-08-09	19.7	12.2	15.1
2024-08-10	19.3	12.2	15.2
2024-08-11	18.2	11.9	14.8
2024-08-12	18.6	11.5	15.2
2024-08-13	18.8	11.2	15.4
2024-08-14	18.3	11.8	15.1
2024-08-15	18.9	12	14.8
2024-08-16	18.6	11.8	14.8
2024-08-17	19.2	12.4	14.4
2024-08-18	19.1	12.3	15.4
2024-08-19	19	11.7	15.1
2024-08-20	18.7	12.3	14.8
2024-08-21	18.3	12.2	14.7
2024-08-22	19.5	12.4	15.1
2024-08-23	16.9	11.9	14.1
2024-08-24	19.9	12.4	15.5
2024-08-25	19	11.9	15.3
2024-08-26	19	11.8	14.4
2024-08-27	17.4	11.4	13.3
2024-08-28	19.8	9.9	15.3
2024-08-29	18.6	12.2	15.1

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TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-08-30	19.1	12.2	14.3
2024-08-31	19.7	12	15.3
2024-09-03	18.1	11.5	14.1
2024-09-04	18.6	12.2	14.8
2024-09-05	19.4	11.1	14.6
2024-09-06	17.8	12	14.8
2024-09-07	18.1	11.5	14.1
2024-09-08	18.8	11.2	15.8
2024-09-09	18.5	12	14.8
2024-09-10	18.5	12	14.6
2024-09-11	19.1	11.9	15.4
2024-09-12	19.4	11.7	15.7
2024-09-13	17.8	12.4	15.1
2024-09-14	18.5	11.7	15
2024-09-15	18.7	11.3	16.4
2024-09-16	18.7	11.5	15.6
2024-09-17	18.9	12	14.6
2024-09-18	18.7	11.7	15.9
2024-09-19	18.9	12.2	15
2024-09-20	19	11.9	15.4
2024-09-21	18.5	11.4	14.9
2024-09-22	17.5	10.9	13.9
2024-09-23	19.6	12.4	14.7
2024-09-24	17.6	12.2	16.1
2024-09-25	19.3	12	14.6
2024-09-26	16.3	14.8	18.5
2024-10-06	17.8	12.4	15.4
2024-10-07	19	11	15.7
2024-10-08	18.5	10.8	14.4
2024-10-16	19.6	12.2	16.2
2024-10-17	18.3	12.1	14.9
2024-10-18	19.5	11.3	14.2
2024-10-19	19.1	12	15.1
2024-10-20	18.6	10.7	15.3
2024-10-21	18	11.4	15.4
2024-10-22	19.2	11.6	16
2024-10-23	18.3	11.4	15.2
2024-10-24	18.8	11.9	14.8
2024-10-25	18.8	11.7	15.1
2024-10-26	18.3	9.4	15.4

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TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-10-27	19	8.2	14.8
2024-10-28	18.8	8.3	15.1
2024-10-29	19.2	8.3	14.3
2024-10-30	19.3	8.1	14.6
2024-10-31	18.7	7.9	15.2
2024-11-01	19.6	8.6	15.2
2024-11-02	18.7	9.1	15.5
2024-11-03	19.1	9	15.9
2024-11-04	18.7	9	15.8
2024-11-05	18.6	9.8	14.9
2024-11-06	18.9	10.4	15.1
2024-11-07	18.8	10.7	14.5
2024-11-08	18.9	10.3	16
2024-11-09	19.3	9.6	15.1
2024-11-10	19.3	10	15
2024-11-11	18.9	9.4	14.4
2024-11-12	19.2	8.7	15.4
2024-11-13	18.5	8.1	15.1
2024-11-14	18.3	9.9	15.4
2024-11-15	18.5	10	14.6
2024-11-16	18.2	9.9	14.7
2024-11-17	19.2	9.9	16.1
2024-11-18	18.8	9.9	14.8
2024-11-19	18.8	9.3	15.5
2024-11-20	18.5	9.3	16.5
2024-11-21	19.2	9.8	14.8
2024-11-22	18.8	10.2	14.9
2024-11-23	19	10.5	14.2
2024-11-24	19	10.5	14.8
2024-11-25	18.5	10.1	15.1
2024-11-26	18.7	10.2	14.7
2024-11-27	20.1	10.3	14.6
2024-11-28	18.2	10.2	14.6
2024-11-29	19.5	10.8	15
2024-11-30	18.8	10.4	14.2
2024-12-01	19.1	9.8	14.8
2024-12-02	18.6	9.4	15.3
2024-12-03	19	9.2	15.3
2024-12-04	19.4	8.8	15.6
2024-12-05	18.7	8.9	15.5

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 जयपुर आयुक्त
 नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2024-12-06	18.9	8.6	15
2024-12-07	19.2	9	14.9
2024-12-08	18.5	8.7	14.5
2024-12-09	19.1	8.8	15.3
2024-12-10	18.6	9.5	15.4
2024-12-11	20	10.5	15
2024-12-12	18.8	10.7	15.6
2024-12-13	19.8	11.2	15.4
2024-12-14	19.3	11.2	15.5
2024-12-15	18.8	11.4	14.1
2024-12-16	18.4	11.7	15.3
2024-12-17	18.5	11.9	14.9
2024-12-18	18	10.6	15.4
2024-12-19	18.8	10.4	15.6
2024-12-20	19.5	10.2	15.1
2024-12-21	19.3	9.4	15.3
2024-12-22	19.3	9.3	14.7
2024-12-23	19.1	9.6	14.9
2024-12-24	18.5	9.7	15.1
2024-12-25	19.1	8.6	14.8
2024-12-26	19.2	8.8	15.3
2024-12-27	19.4	8.5	15
2024-12-28	18.8	8.3	15.4
2024-12-29	18.8	8.5	15
2024-12-30	18.8	8.2	15.1
2024-12-31	18.5	8.3	15.1
2025-01-01	18.3	9.6	15.6
2025-01-02	19.1	9.4	14.7
2025-01-03	18.4	9.1	15
2025-01-04	18.1	9.9	14.6
2025-01-05	18.3	10.3	14.3
2025-01-06	19.2	10.4	15.6
2025-01-07	18.9	10.4	16
2025-01-08	19	10.7	15.5
2025-01-09	18.5	11	15.8
2025-01-10	18.5	11.1	14.5
2025-01-11	18.7	11.1	14.8
2025-01-12	19.1	10.5	15
2025-01-13	18.6	10.2	15.5
2025-01-14	19	10.4	15.9

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TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-01-15	18.9	10.9	15.5
2025-01-16	18.7	10.6	15
2025-01-17	19.6	10.3	14.5
2025-01-18	19	10.6	15.1
2025-01-19	19.2	10.8	15.2
2025-01-20	19.7	11.1	15
2025-01-21	18.7	10.2	14.9
2025-01-22	19.3	9.9	15.1
2025-01-23	18.5	10.2	14.4
2025-01-24	19.3	10.1	14.5
2025-01-25	18.6	10.5	16.2
2025-01-26	17.8	11.2	14.7
2025-01-27	18.7	11.9	15.5
2025-01-28	19.2	12.4	15.2
2025-01-29	18.2	12.8	15.1
2025-01-30	18.3	11.6	14.2
2025-01-31	19.1	11.7	15.4
2025-02-01	19.2	11	15.8
2025-02-02	18.5	10.4	15
2025-02-03	19.1	11.1	14.6
2025-02-04	19.3	10.9	15
2025-02-05	19.8	10.3	15.4
2025-02-06	18.3	10	15.6
2025-02-07	19.3	11.2	15.3
2025-02-08	19.3	11.8	15.3
2025-02-09	19.2	11.7	15.1
2025-02-10	18.9	11.9	14.5
2025-02-11	18.4	11	14.8
2025-02-12	18.8	11	15.7
2025-02-13	18.8	11.6	15
2025-02-14	19.5	12.8	14.8
2025-02-15	18.6	12.3	14.5
2025-02-16	18.9	12.1	15.2
2025-02-17	19.4	12.4	14.7
2025-02-18	19	12.1	15
2025-02-19	18.7	11.6	14.8
2025-02-20	18.9	12	15.2
2025-02-21	19.7	12.1	15.2
2025-02-22	18.8	12.6	14.3
2025-02-23	18.7	12.7	14.9

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नगर निगम जबलपुर

TIMESTAMP	SOX (PPM)	NOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-02-24	18.6	13	15.6
2025-02-25	19.5	12.5	15
2025-02-26	18.8	12.5	14.9
2025-02-27	18.9	12.4	15.2
2025-02-28	19.2	12.2	15
2025-03-01	18.9	12.5	15.4
2025-03-02	19.2	12	15.2
2025-03-03	18.3	11.6	15.4
2025-03-04	18.6	11.7	15
2025-03-05	19.4	12.6	16



**अपर आयुक्त
जबलपुर सिविल सप्लाय**

Jabalpur MSW Pvt. Ltd.

Khasra No-375, 379, Vill- Kathonda, Jabalpur, M.P, 482004

Environmental Data Monitoring Report

Report Details

User Details

Device Id: ENE03475

Email: ronesh.tripathi@infra.esselgroup.com

Alias: ENE03475

Generated On: 11/09/2025, 05:28:18

Duration: From: 2025-03-01 To: 2025-05-05

Section I

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-03-01	12.481481	18.851852	15.352889
2025-03-02	11.979021	19.230769	15.214406
2025-03-03	11.622378	18.272727	15.38958
2025-03-04	11.678322	18.601399	15.007063
2025-03-05	12.612676	19.429577	15.954155
2025-03-06	14.062937	18.629371	16.037343
2025-03-07	14.027972	18.839161	14.784965
2025-03-08	13.664336	19.685315	14.384406
2025-03-09	12.530612	18.938776	14.642551
2025-03-10	12.222222	18.125	15.741944
2025-03-11	12.092199	19.042553	15.237305
2025-03-12	10.888112	18.811189	14.891888
2025-03-13	10.817518	19.262774	14.437664
2025-03-14	11.55	19.242857	14.631643
2025-03-15	11.454545	19.174825	13.472238
2025-03-16	9.286713	18.622378	15.483636
2025-03-17	9.239437	19	15.413451
2025-03-18	9.757576	19.262626	14.607374
2025-03-19	9.972028	19.237762	15.848951
2025-03-20	9.447552	19.335664	15.402517
2025-03-21	9.566434	18.391608	15.271818
2025-03-22	9.316901	19.274648	14.765775
2025-03-23	9.594406	19.223776	15.345385
2025-03-24	10.018349	18.183486	13.281284
2025-03-25	12.466019	19.15534	14.563981

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अपर आयुक्त
वायर नियम जालपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-03-26	12.251748	18.237762	15.779161
2025-03-27	12.330986	19.070423	15.712394
2025-03-28	11.992958	18.267606	15.005915
2025-03-29	11.722772	19.009901	14.53505
2025-03-30	14.357143	15.857143	16.027143
2025-03-31	15.386667	18.466667	15.396267
2025-04-01	14.916084	18.965035	14.413217
2025-04-02	13.456522	18.427536	15.338623
2025-04-03	11.661972	18.767606	14.773521
2025-04-04	11.083916	18.601399	15.625734
2025-04-05	12.146853	18.965035	15.108601
2025-04-06	13.405594	18.958042	15.228811
2025-04-07	13.58042	18.825175	14.815315
2025-04-08	13.852113	19.246479	14.608662
2025-04-09	13.449275	19.268116	15.54442
2025-04-10	12.908451	18.225352	15.064014
2025-04-11	12.485915	18.739437	15.675282
2025-04-12	13.721805	18.819549	14.793759
2025-04-13	12.843137	18.647059	14.342353
2025-04-14	12.572464	19	15.282391
2025-04-15	12.643357	18.412587	15.208392
2025-04-16	13.020979	19.622378	15.711748
2025-04-17	12.664336	18.370629	15.287902
2025-04-18	13.190141	19.176056	14.472254
2025-04-19	13.378571	18.992857	15.545357
2025-04-20	14.097902	18.496503	14.667552
2025-04-21	14.951049	19.622378	14.360629
2025-04-22	15.430556	19.118056	15.097986
2025-04-23	15.65035	18.727273	15.590629
2025-04-24	16.008696	18.782609	14.653478
2025-04-25	16.319444	19.368056	14.892361
2025-04-26	16.090909	18.762238	14.930979
2025-04-27	15.007874	19.448819	14.727874
2025-04-28	13.360465	18.383721	15.232326
2025-04-29	12.739437	19.830986	15.793944
2025-04-30	12.746479	18.929577	15.405493
2025-05-01	12.865248	19.177305	15.060142
2025-05-02	12.74	19.21	14.9078
2025-05-03	12.06338	19.485915	15.59
2025-05-04	11.618056	18.993056	15.422083

Generated with CloudEnviro | Powered by: Jabalpur MSW Pvt. Ltd.

11/05/2025 10:00 AM
 11/05/2025 10:00 AM

अपर आयुक्त
 नगर निगम जबलपुर

170

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-05-05	12.222222	17.296296	14.698889

**अपर आयुक्त
नगर निगम जबलपुर**

[Faint, illegible text]

Jabalpur MSW Pvt. Ltd.
Khasra No-375, 379, Vill- Kathonda, Jabalpur, M.P. 482004

Environmental Data Monitoring Report

Report Details

User Details

Device Id: ENE03475

Email: ronesh.tripathi@infra.esselgroup.com

Alias: ENE03475

Generated On: 9/12/2025, 9:34:15 AM

Duration: From: 2025-05-06 To: 2025-09-11

Section I

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/NM3)
2025-05-06	5.787778	12.56556	8.785259
2025-05-07	8.382857	15.16857	10.36164
2025-05-08	11.29899	18.10475	14.44842
2025-05-09	12.72423	20.02704	16.11662
2025-05-10	9.328741	15.7693	11.90301
2025-05-11	10.21464	16.33835	12.80186
2025-05-12	12.38065	19.54948	15.09649
2025-05-13	6.896104	11.92208	9.054545
2025-05-14	10.5	17.94	13.58
2025-05-15	10.92889	18.01222	14.37417
2025-05-16	12.83752	19.9908	15.41248
2025-05-17	8.47625	14.445	10.34375
2025-05-18	8.926033	18.82686	14.39265
2025-05-19	10.83021	17.72532	13.69951
2025-05-20	13.19391	19.06348	16.36287
2025-05-21	8.892695	16.31823	12.08418
2025-05-22	10.63779	17.35534	14.3955
2025-05-23	6.045461	12.7334	10.09695
2025-05-24	8.184245	14.98281	10.8246
2025-05-25	10.01872	18.55064	14.63071
2025-05-26	11.85099	19.84394	16.55542
2025-05-27	9.503566	14.90916	12.32846
2025-05-28	11.90816	19.58192	14.95177
2025-05-29	5.233776	14.89112	9.039231
2025-05-30	7.035461	13.7234	11.08695

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-06-01	11.00872	19.54064	15.62071
2025-06-02	13.92099	21.91394	18.62542
2025-06-03	10.49357	15.89916	13.31846
2025-06-04	5.888156	13.56192	8.931773
2025-06-05	6.223776	15.88112	10.02923
2025-06-06	8.702394	15.42775	11.59296
2025-06-07	11.5265	16.77825	15.80245
2025-06-08	15.27182	22.83126	18.17112
2025-06-09	9.237832	16.41266	12.2942
2025-06-10	10.99366	17.25423	13.81401
2025-06-11	5.544722	12.60722	9.164792
2025-06-12	7.224043	14.77014	11.36135
2025-06-13	10.83688	17.31344	14.17922
2025-06-14	13.06861	19.87417	15.77618
2025-06-15	8.847778	15.62556	11.84526
2025-06-16	11.44286	18.22857	13.42164
2025-06-17	6.268993	13.07475	9.418417
2025-06-18	7.694225	14.99704	11.08662
2025-06-19	11.29874	17.7393	13.87301
2025-06-20	12.18464	18.30835	14.77186
2025-06-21	15.44065	22.60948	18.15649
2025-06-22	9.956104	14.98208	12.11455
2025-06-23	5.47	12.91	8.55
2025-06-24	6.888889	13.97222	10.33417
2025-06-25	8.787518	15.9408	11.36248
2025-06-26	11.43625	17.405	13.30375
2025-06-27	12.96603	22.86686	18.43265
2025-06-28	14.88021	21.77532	17.74951
2025-06-29	10.23391	16.10348	13.40287
2025-06-30	4.852695	12.27823	8.044184
2025-07-01	6.587786	13.30534	10.3455
2025-07-02	9.005461	15.6934	13.05695
2025-07-03	12.22425	19.02281	14.8646
2025-07-04	13.07872	21.61064	17.69071
2025-07-05	14.91099	22.90394	19.61542
2025-07-06	4.473566	9.879161	7.298462
2025-07-07	6.692308	13.68532	10.48811
2025-07-08	8.917368	15.46624	12.24143
2025-07-09	11.63839	18.56846	15.00434
2025-07-10	14.69284	22.43043	18.05468
2025-07-11	9.638571	17.26	12.44543

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अपर आयुक्त
नगर निगम जबलपुर
 35

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-07-13	6.241935	13.02419	9.745323
2025-07-14	8.962701	15.59774	12.13847
2025-07-15	11.84159	18.61696	16.13942
2025-07-16	15.17392	21.93615	19.03951
2025-07-17	9.545915	17.33465	13.04824
2025-07-18	5.188273	11.95086	7.882806
2025-07-19	6.642857	13.90714	9.597571
2025-07-20	9.344101	15.17863	12.32921
2025-07-21	11.97326	18.17894	14.17206
2025-07-22	13.89021	20.78532	16.75951
2025-07-23	16.25391	22.12348	19.42287
2025-07-24	3.862695	11.28823	7.054184
2025-07-25	5.607786	12.32534	9.365496
2025-07-26	8.015461	14.7034	12.06695
2025-07-27	10.15425	16.95281	12.7946
2025-07-28	13.07872	21.61064	17.69071
2025-07-29	13.92099	21.91394	18.62542
2025-07-30	10.49357	15.89916	13.31846
2025-07-31	5.888156	13.56192	8.931773
2025-08-01	6.223776	15.88112	10.02923
2025-08-02	8.702394	15.42775	11.59296
2025-08-03	11.5265	16.77825	15.80245
2025-08-04	15.27182	22.83126	18.17112
2025-08-05	10.22783	17.40266	13.2842
2025-08-06	4.973662	11.23423	7.794014
2025-08-07	6.534722	13.59722	10.15479
2025-08-08	8.204043	15.75014	12.34135
2025-08-09	11.82688	18.30344	15.16922
2025-08-10	15.13861	21.94417	17.84618
2025-08-11	9.837778	16.61556	12.83526
2025-08-12	5.422857	12.20857	7.401643
2025-08-13	7.258993	14.06475	10.40842
2025-08-14	8.674225	15.97704	12.06662
2025-08-15	12.28874	18.7293	14.86301
2025-08-16	14.25464	20.37835	16.84186
2025-08-17	16.43065	23.59948	19.14649
2025-08-18	3.936104	8.962078	6.094545
2025-08-19	6.46	13.9	9.54
2025-08-20	7.868889	14.95222	11.31417
2025-08-21	9.777518	16.9308	12.35248
2025-08-22	13.50625	19.475	15.37375

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अपर आयुक्त
नगर निगम जबलपुर

TIMESTAMP	NOX (PPM)	SOX (PPM)	SUSPENDED PARTICULATE MAT (MG/ NM3)
2025-08-24	10.2628	16.70336	13.17441
2025-08-25	5.210556	12.14111	7.375069
2025-08-26	6.964286	14.72857	10.27229
2025-08-27	8.442441	15.03299	11.05331
2025-08-28	12.24239	18.59637	14.81327
2025-08-29	14.1949	22.53755	17.68776
2025-08-30	10.05296	15.81352	12.82458
2025-08-31	8.556111	15.14639	11.16278
2025-09-01	10.28611	17.80694	14.85514
2025-09-02	6.038777	12.47043	8.815899
2025-09-03	7.975714	14.53286	10.55793
2025-09-04	10.89315	18.1449	14.41573
2025-09-05	12.74028	20.46056	16.68406
2025-09-06	6.472441	13.06299	9.083307
2025-09-07	10.27239	16.62637	12.84327
2025-09-08	11.1349	19.47755	14.62776
2025-09-09	6.992958	12.75352	9.764577
2025-09-10	12.177778	17.933333	13.752
2025-09-11	11.778947	18.357895	14.584


अरवि कुमार
बगर विगन जबलपुर



REGIONAL OFFICE
FAX & C/P: 4942701

M.P. POLLUTION CONTROL BOARD

Plot No. :455,456,,Vijaynagar, Jabalpur (M.P.)

AIR QUALITY MONITORING REPORT

1.Name of Industry : MSW Pvt. Ltd. Kathonda, Jabalpur (M.P.)

2.Date of monitoring:- 05/08/2025

3.Date of Analysis :- 06/08/2025

4.Monitored by :- Ram Narayan Singh, Sampler

5.Reference :- Analysis No. 02/825 Bill No.

A - STACK EMISSION

Sr.No.	Monitoring Point	Unit	CHARACTERISTICS			Remark
			PM	SO ₂	NO _x	
-	-	-	-	-	-	-

COMMENTS :-

B - AMBIENT AIR MONITORING

Sr.No.	Monitoring Point	Duration & Time	Unit	CHARACTERISTICS			Remark
				RSPM	SO ₂	NO _x	
1.	Near Main Gate	240 Min	µg / m ³	72	BDL	12	
2.	Near Boiler	240 Min	µg / m ³	76	BDL	16	

COMMENTS : -

C - REMARKS:-

- Shows that the parameter exceeds the prescribed limit.
- Clear Weather was prevailing during monitoring.

D- 1) This report is not to be reproduced wholly or in part and cannot be used as evidence in court of law and should not be used in any advertising media without our permission in writing.
2) Results reported are related to the tested sample only.
3) Any discrepancy in test result should be reported within 15 days.
4) The sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.

GENERAL ABBREVIATIONS :- BDL- Below Detectable Limit

NOTE:- No statutory liability accepted for samples not collected by M.P.P.C.B.


 Chemist


 Lab Incharge
 M.P. Pollution Control Board Jabalpur


 जयदेव जगन्नाथ
 जयदेव विद्यालय, जयपुर



RKCT LABORATORY PVT. LTD.
 AN ISO: 9001-2015 CERTIFIED COMPANY
 (MECHANICAL TESTING, ELECTRICAL TESTING, CHEMICAL TESTING)

BUILDING MATERIAL TESTING, WATER TESTING, NON DESTRUCTIVE TESTING)
 Address : 316/3, Raigwa, Patan Bypass Road, Jabalpur, M.P., 482002
 Email : Info@rkcc.in, rkctlaboratory@gmail.com, Web : www.rkcc.in
 Contact : Toll Free No : 18002338844, 7828205137 (O)

TEST REPORT

Report No.-RKCT/2025/02/0480-1743	Description of Sample :- Waste Material
Agreement No. :- NA	Group:- Building Material Discipline: Chemical
Reference No :- Q	Packing When Received: Plastic Bag
	Sample Submitted By: Agency
	Quantity when received: 2kg
	Temperature:-27.8° C Humidity: 58%
	Date of Sample Received:- 10.02.2025
	Date of Test Start:- 10.02.2025
	Date of test Completion:- 13.02.2025
	Date of Report Issue:- 14.02.2025
Name of Agency :- M/s. Jabalpur MSW Private Limited.	
Project name:- Testing of Fly Ash at Khasra no 376 Kathonda ,WTE Plant 11.5 MW ,Jabalpur (M.P)	

TEST RESULTS OF SOLIDS WASTE SAMPLE ARE REPORTED AS BELOW

S. No.	Name Of Test	Units of Measurement	Test Result	Limit	Test Method
1.	PH Value		6.78	6.5-9.5	IS:10158 :RA 2019
2.	Moisture	%	22.56	Max 15.0-25.0	IS:10158 :RA 2019
3.	Total Organic Carbon	%	28.19	Minimum 12.0	IS:10158 :RA 2019
4.	Total Nitrogen	%	1.17	Minimum 0.8	IS:10158 :RA 2019
5.	Total Phosphate	%	0.70	Minimum 0.4	IS:10158 :RA 2019
6.	Total Potassium	%	0.48	Minimum 0.4	IS:10158 :RA 2019
7.	Ash		25.32		IS:10158 :RA 2019
8.	Calorific Value	Kcal/kg	1879		IS:10158 :RA 2019

*****End of Report*****

Reviewed By

Authorized Signatory
 Name: Ravindra Kumar
 Designation: MD/QM



अपर अनुसूक्त
 बजट विभाग, जयपुर



Jabalpur Municipal Corporation

Letter No.-293

Date-15/01/25

Work Order

To/

M/s. Pradeep Hanumant Jadhav (M/s. P.H.Jadhav)
Add: Sr. No. 18/3A, Flat No 7, Vedant Residency,
Gondhale Nagar, Hadapsar, Pune-411028

Subject: Work Order for "Bioremediation of Legacy Waste Site at Ranital Phase-2 under National Clean Air Programme"

Reference- Tender ID-2024_UAD_364146_1

LOA Letter No 13/D.C./2024 dated 23/12/2024

Agreement No. 01015008012025001423 Dated 08-01-2025

Dear Sir,

This letter is issued to confirm the work order for the "Bioremediation of Legacy Waste Site at Ranital Phase-2 under the National Clean Air Programme" as per the above-mentioned references. The contract amount for the project is Rupees 6,67,44,000/- (Rupees Six Crore Sixty Seven Lakh Forty Four Thousand Only), exclusive of GST. Your quoted rate of 412 rupees per ton for the estimated quantity of 1.62 lakh tons of legacy waste has been accepted.

You are requested to initiate the work within 7 working days from the issuance of this letter. Please ensure that all necessary arrangements are in place for the timely commencement of the work as per the agreed terms. We look forward to your cooperation and the successful completion of the project.

**अपर आयुक्त
जबलपुर नगरपालिका**

कार्यपालन यंत्री
एग्जिक्यूटिव इंजीनियर
जबलपुर नगरपालिका Corporation
Jabalpur (M.P.)

9/11/25, 5:44 PM

Gmail - Biomimng_Work_Status_11th Sept 25



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Biomimng_Work_Status_11th Sept 25

1 message

pradeep jadhav <phjadhav@gmail.com>
To: Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Thu, Sep 11, 2025 at 5:39 PM

Respected Sir,

Please find attached.

-

Thanks and Regards..

P. H. Jadhav



For M/s P.H. Jadhav,
Sr. No.161/6A, Flat No.03,
Shree Building, Bhosale Garden,
Sawta Nagri, Hadapsar, Pune 411028

Mobile: +91 9822006770

Office: +91 9561324949

Every 3000 sheets of paper cost us a tree. Let's conserve by not printing this mail if not essential.
Go Green.

Biomimng_Work_Status_11th Sept 25.pdf
319K

अपर आयुक्त
स्वाच्छता मिशन जालंधर

P. H. JADHAV

To,
The Deputy Commissioner
Jabalpur Municipal Corporation
Jabalpur

Date: 11th Sept 2025

Subject: Work Completion Status
Ref: Work order No: 293 dated 15.01.2025

Respected Sir,

We have received work order dated 15th January 2025 from you for the work of "Bioremediation of Legacy Waste Site at Ranital Phase-2 under National Clean Air Programme" at Jabalpur Municipal Corporation.

Accordingly, we had installed of our trommel screening machine, ADS & other machinery at the trenching ground. We had also done drone mapping survey on Monday i.e. 20th January. After making windrows and side by side installation of whole machinery. We have started bioremediation work on 15th February 2025 in full swing.

Till date we have screened 1.62 Lac MT legacy waste as per RFP out of which 1.32 Lac MT segregated fraction already disposes off as per the guide lines of Municipal Corporation. The disposal of remaining segregated fractions has been hampered by the monsoon, but we assure you that when the weather clears, we will dispose of the remaining segregated fractions and reclaim the land as per RFP.

Thanks, with Regards!

For, M/s. P.H. Jadhav



अपर आयुक्त
जबलपुर नगरपालिका

SOLID WASTE MANAGEMENT | TRADING | CONSTRUCT

Contact : 9822006770 / 9561324949 | Email: phjadhav@gmail.com
Reg. Office : Sr. No.18/3A, Flat No.07, Vedant Residency, Gondhale Nagar, Hadapsar, Pune

Annexure H

9/9/25, 7:48 PM

Gmail - Regarding operation and maintenance of WTE Plant Kathonda



Swachhta Cell Jabalpur <swachhta.cell123@gmail.com>

Regarding operation and maintenance of WTE Plant Kathonda

1 message

Shitesh Pandey <liaison.jabalpur@kundangreenenergy.com>

Tue, Sep 9, 2025 at 7:24 PM

To: swachhta.cell123@gmail.com, commjabalpur@mpurban.gov.in

Cc: Stress Asset <stress.asset@kundangroup.com>, Jabalpur Plant Head

<jabalpur.planthead@kundangreenenergy.com>, Apurve Goel <apurve@kundangreenenergy.com>

Respected Sir/Madam,

Please find the attached letter.

Thanks & Regards

Shitesh Pandey

Asst. Manager

Kundan Group

PH No : 9711989203 , 9165999111

Email : liaison.jabalpur@kundangreenenergy.com



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Intimation of long plant shut down.pdf
863K

**अपर आयुक्त
स्वच्छ मिशन जबालपुर**

 H-35/3, Connaught Place, New Delhi - 110001
 www.kundangreenenergy.com
 +91 11-6909-6666
 info@kundangreenenergy.com / cs@kundangroup.com


**KUNDAN
GREEN ENERGY**

Letter No. - JBP/MSW/2025-26/030 **Date- 09.09.2025**

To,
The Commissioner,
Nagar Nigam Jabalpur (NNJ),
Jabalpur, Madhya Pradesh.

Subject: Intimation of Long Plant Shutdown from 7th October 2025 to 30th November 2025

Respected Sir/Madam,

This is to formally inform you that **Jabalpur MSW Pvt. Ltd.** has scheduled a long plant shutdown from **7th October 2025 to 30th November 2025** for carrying out essential repair, replacement, and upgradation works at our facility.

As you are aware, our group has taken over the WTE Plant, Kathonda operation from 11th April 2025 post this CIRP process the tenure of which was from September 2023 to 10th April 2025. Unfortunately, the previous management had not undertaken any major repair or maintenance, due to which the plant has deteriorated and is not in good operating condition. In order to restore the plant, we are now making **major repairs and substantial fresh investments** so that the facility can run at the best possible performance and efficiency.

As the plant will remain under complete shutdown during this period. We shall therefore rely on the kind support of Nagar Nigam Jabalpur in making suitable interim arrangements for smooth and uninterrupted management of city waste.

The major repair, replacement, and upgradation works proposed are as under:

1. **Air Cooled Condenser (ACC)** – Replacement of bundles, gear box, fans with shrouds, impellers, and associated erection works.
2. **Boiler Pressure Parts** – Replacement of tubes, superheater coils, and related erection activities.
3. **Boiler Combustion System** – Repair and replacement of boiler grate and its components.
4. **Refractory Works** – Replacement and commissioning of refractory lining in upper and lower combustors.
5. **Turbine Overhauling** – Complete overhaul of turbine, including rotor repair and replacement of spares.
6. **Generator Overhauling** – Overhaul and refurbishment of generator and auxiliaries.
7. **RDF Processing Facility** – Refurbishment, material replacement, and erection works for RDF processing systems.
8. **Ash Handling System** – Repair and replacement of drag chain conveyors, sprockets, and ash handling equipment.
9. **Hydraulic Systems** – Overhaul of RAM cylinders, grate cylinders, cylinder glands, couplings, and related systems.

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotal Post Office : Vijay Nagar PIN : 482002
 CIN: U90001DL2013PTC247609


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10. **Pumps & Mechanical Equipment** – Replacement of bare shaft pumps, mechanical seals, and other critical rotating equipment.
11. **Valves & Actuators** – Installation and replacement of solenoid valves, pneumatic cylinders, and allied components.
12. **Control & Instrumentation (C&I)** – Upgradation of DCS spares, controllers, panel meters, fuses, indicators, and instrumentation equipment.
13. **Electrical Systems** – Replacement of power supply modules, cables, limit switches, pilot valve boxes, and drive systems.
14. **Pollution Control & Filtration** – Replacement of FGT bags, soot blower parts, and other filtration equipment.
15. **Auxiliary Systems** – Refurbishment of deaerator plates, cavotech drives, brake resistors, and support systems.
16. **Insulation & Structural Works** – Replacement of insulation, bellows, and reinforcement of structures for long-term reliability.

We assure you that these works are being undertaken with significant investment to bring the facility back to its designed capacity and process the waste generated in the city and make city clean.

We sincerely request your cooperation in this matter and remain available for any discussion or clarification as required.

Thanking you,

Yours faithfully,

For Jabalpur MSW Private Limited

Signature



Copy To:

1. Add. Commissioner, Nagar Nigam Jabalpur (Health & SBM)
2. Deputy Commissioner, Nagar Nigam Jabalpur (Health & SBM)
3. Health Officer, Nagar Nigam Jabalpur


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नगर निगम जबलपुर

कार्यालय, नगर पालिक निगम जबलपुर

पत्र क्रमांक वि0वि0/2025-26 / 238/232
प्रति,

जबलपुर दिनांक 08/09/2025

सुश्री अंकिता शर्मा (अधिवक्ता)

Q:- 22B, Ground Floor, Jungpura extation
नई दिल्ली।

मोबाईल नं:- 9810913471

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच में विचाराधीन याचिका क्रमांक OA 819/2024 एवं OA 625/2024 में नगर पालिक निगम जबलपुर की ओर से पैरवी करने हेतु अधिवक्ता नियुक्त किये जाने विषयक।

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उपरोक्त विषयानुसार माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसीपल बेंच के समक्ष विचाराधीन है। याचिका क्रमांक OA 819/2024 एवं OA 625/2024 में निगम की ओर से पैरवी करने हेतु आपको अधिवक्ता नियुक्त किया जाना है। जिसमें रुपये 20,000/- (अंकन बीस हजार रुपये मात्र) प्रति प्रभावी सुनवाई दिनांक में पैरवी करने पर अधिवक्ता फीस का भुगतान किया जावेगा। उपरोक्त प्रकरण में अपर आयुक्त (स्वास्थ्य) प्रभारी अधिकारी रहेंगे। कृपया उपरोक्त प्रकरण में नगर निगम जबलपुर की ओर से पैरवी करने का कष्ट करे।

प्र. अपर आयुक्त (विधि)

नगर निगम जबलपुर

जबलपुर दिनांक 08/09/2025

पृ. क्रमांक वि0वि0/2025-26

प्रतिलिपि:-सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1. आयुक्त महोदया, नगर निगम जबलपुर।
2. अपर आयुक्त (वित्त) महोदया, नगर निगम जबलपुर।
3. आर.ए.डी. नगर निगम जबलपुर।
4. कार्यपालन यंत्री अमृत योजना (सीवर) नगर निगम जबलपुर।
5. सहायक आयुक्त (विधि) नगर निगम जबलपुर।
6. सहायक विधि अधिकारी, नगर निगम जबलपुर।

प्र. अपर आयुक्त (विधि)

नगर निगम जबलपुर

VAKALATNAMA
IN THE HON'BLE NATIONAL GREEN TRIBUNAL OF INDIA AT NEW DELHI
[CIVIL APPELLATE JURISDICTION]
ORIGINAL APPLICATION (CIVIL) NO. 819 Of 2024

IN THE MATTER OF:

In Re: "News Item titled "Jabalpur Kathaunda plant में कचरा जलने के बाद दूर दूर तक फैल रहे धूल के कण" appearing in Bhaskarhindi.com dated 01.07.2024"

I/We....., the **RESPONDENT** herein in the above referred Original Application do hereby appoint and retain **ANKITA SHARMA, Advocate on Record, Supreme Court of India**, to act and appear for me/us in the Suit/Appeal/ Reference on my/our behalf to conduct and prosecute or (defend) the same and proceedings that may be taken in respect of any decree or order passed in, including taxation and applications for Review, to file and obtain return of documents and to deposit and receive money on my/our behalf in the said Suit/Appeal/ Petition/ Reference and in application or Review and to represent We/us and to take all necessary steps on my behalf in the above matter I/we agree to rectify all acts done on by the aforesaid advocates in pursuance of this authority.

Dated this the day of September of 2025

ACCEPTED



ANKITA SHARMA
Advocate on Record
Computer Code No. 3833
 Q22B, 1st Floor, Jangpura Extension,
 New Delhi - 110024
 Mob: +91-9810913471
 E-Mail: ankitasharma9107@gmail.com



Additional Commissioner
 Municipal Corporation Jabalpur

(Signature of the Respondent)